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Minutes of Exim Facilitation Committee (EFC) meeting No. 12/AM23 dated 23.03.2023 for Import of Restricted Items

Meeting No. 12/AM23 of Exim Facilitation Committee (EFC) was held on 23.03.2023 at 3.00 PM in Room No.141, Vanijya Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (iii) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (iv) Shri Gaurav Kumar, DIC, DRDO
- (v) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vi) Shri M. Devula, Dy. Director, DGCA
- (vii) Shri S.K. Jain, Consultant, DPIIT
- (viii) Shri Rakesh Yadav, Engineer, DoT
- (ix) Shri V.K. Sharma, DD, DAHD
- (x) Shri R.K. Jaiswal, Development Officer, MHI
- (xi) Shri B. Pradhan, DD, M/o Steel

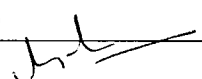
3. Total number of cases considered in the meeting was **378**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **103** cases have been approved, **17** cases have been rejected, **09** cases have been closed and **249** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.



Part 1	D/o AH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY00000490 AM23	06.6.22	4000 nos. Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022. DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
2.	Inguran Sorting Technologies LLP HQRXIMLAPPLY00000073 AM23	8.04.22	12,948 Nos. BOVINE SEX SORTED SEMEN	05111000	Comments received from DAHD vide OM dated 01.09.2022. It is noted that the applicant has submitted that the purpose of the import of Bovine Sex Sorted Semen is for Actual Use and for Trading Purpose. The committee decided to seek clarification from DAHD. Clarification sought from DAHD on 03.01.2023. DAHD informed the Committee that the case is under examination with them.
3.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001171 AM23	10.9.22	80148 Nos. BOVINE SEMEN	05111000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the case is under examination with them.

4.	APAGU TRADING HQRXIMLAPPLY00001369 AM23	12.10.22	6 nos. RIDING HORSES	01012910	Comments sought from DAHD on 13.10.2022 DAHD informed the Committee that the case is under examination with them. The committee also noted that the firm has not provided approval of Equestrian Federation. DAHD vide email dated 01.12.2022 has requested the firm to submit valid and latest EFI certificate. DAHD vide email dated 14.02.2023 has sought information from the firm. The committee decided to send reminder to the firm. Reminder sent on 25.02.2023 & 12.03.2023. The committee decided to send final reminder to the firm.
5.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001450 AM23	26.10.22	125 nos. SHEEP and GOATS	01041010, 01042000	Comment sought from DAH&D on 27.10.2022. DAHD vide email dated 13.12.2022 has sought information from the firm. The firm vide email dated 15.12.2022 has directly replied to DAHD. DAHD informed the Committee that the case is under examination with them.
6.	IVAN SUKHONOSSENKO HQRXIMLAPPLY00001705 AM23	1.12.2022	1 no. Dog	01012990	Comments sought from DAH&D on 05.12.2022. DAHD vide 07.12.2022 has sought information from the firm. DAHD informed the Committee that the case is under examination with them.
7.	Fokina Kristina HQRXIMLAPPLY00001935 AM23	25.12.2022	1 no. Dog	11062090	Comments sought from DAHD on 26.12.2022. DAHD vide 10.02.2023 has sought information from the firm.

					DAHD informed the committee that the case is under examination with them.
8.	CHANDRAPAL GREEN LANDS HQRXIMLAPPLY00001929 AM23	24.12.20 22	21 nos. PURE BRED HORSES FOR BREEDING	01012100	Comments sought from DAHD on 26.12.2022. DAHD vide 14.02.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them.
9.	Pierpaolo Petrelli HQRXIMLAPPLY00002103 AM23	15.1.202 3	1 no. Dog	01061900	Comments sought from DAHD on 16.1.2023 DAHD informed the committee that the case is under examination with them. The committee noted that the firm has submitted duplicate application. Accordingly, the committee decided to reject the case.
10.	Magnolia McCormick HQRXIMLAPPLY00002131 AM23	18.1.202 3	1 no. Cat Petname-Indi, Breed- DSH, Age- 5 months, Sex-Female Spayed, Color- Brown Tabby, Microchip No. 985113002508487	01061900	For ex-post facto approval
11.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY00002239 AM23	2.2.2023	25 nos. HEIFERS and Bulls	01022120/ 01022110	Comments sought from DAHD on 3.2.2023. DAHD vide email dated 16.03.2023 has sought information from the firm.
12.	Alfred Wolfgang HQRXIMLAPPLY00002294	12.2.202 3	1 no. Dog Petname-Lupo, Breed-	01061900	Recommended by DAHD vide OM dated 09.03.2023 

	AM23		Rottweiler, DOB- 30.10.2021, Sex-Male, Color- Black and Brown, Microchip No. 528210004907316		The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.03.2023 and subject to submission of required documents.
13.	Vinaysheel Amy Palat HQRXIMLAPPLY00002292 AM23	11.2.202 3	1 no. Rabbit	01061400	Recommended by DAHD vide OM dated 09.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.03.2023
14.	Laurie Henderson HQRXIMLAPPLY00002298 AM23	13.2.202 3	1 no. Dog Petname-Lucy, Breed- Dalmatian, DOB- 25.10.2020, Sex-Female Spayed, Color- White/Black, Microchip No. 981020035891555	01061900	Recommended by DAHD vide OM dated 09.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.03.2023 and subject to submission of required documents.
15.	INSTITUTE FOR STEMCELL SCIENCE & REGENERATIVE MEDICINE HQRXIMLAPPLY00002302 AM23	13.2.202 3	600 nos. Mice and Rats	01061900	Comments sought from DAHD on 14.2.2023 DAHD informed the committee that the case is under examination with them.
16.	INTOX PRIVATE LIMITED HQRXIMLAPPLY00002312 AM23	10.2.202 3	320 nos. Mice	01013010	Comments sought from DAHD on 14.2.2023 DAHD informed the committee that the case is under examination with them.
17.	Hanif Mohamed Mohamed Ismail HQRXIMLAPPLY00002310	14.2.202 3	1 no. Persian Cat Petname-Julu, Breed- Persian, DOB-	01061100	Recommended by DAHD vide OM dated 21.03.2023. The committee decided to approve the

	AM23		09.01.2022, Sex-Female, Color- Golden, Microchip No. 956000014704023		case subject to the conditions mentioned in the DAHD OM dated 21.03.2023
18.	Jody Beth-Violeta Richards- Srivastava HQRXIMLAPPLY00002318 AM23	14.2.202 3	1 no. DOG	01061900	Comments sought from DAHD on 15.2.2023. DAHD vide email dated 23.03.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them.
19.	NATIONAL CENTRE FOR CELL SCIENCE HQRXIMLAPPLY00002320 AM23	6.2.2023	18 nos. Genetically defined mice	01061900	Comments sought from DAHD on 15.2.2023 DAHD informed the committee that the case is under examination with them.
20.	Aditya Raj HQRXIMLAPPLY00002321 AM23	15.2.202 3	1 no. Pet Dog Petname-Tebby, Breed- Spitz, DOB-20.09.2022, Sex-Male, Color- White, Microchip No. 276095611275166	01061900	For ex-post facto approval
21.	AURIGENE ONCOLOGY LIMITED HQRXIMLAPPLY00002324 AM23	15.2.202 3	1200 nos. Rats and Mice	01069000	Recommended by DAHD vide OM dated 21.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2023
22.	EMERGENT DREAMWORKS INFRA DEVELOPERS PRIVATE LIMITED HQRXIMLAPPLY00002330	15.2.202 3	250 nos. FROZEN SEMEN	05119991	Comments sought from DAHD on 16.2.2023. DAHD vide email dated 01.03.2023 has sought information from the firm. DAHD informed the committee that the

	AM23				case is under examination with them.
23.	Anna Svarup HQRXIMLAPPLY00002332 AM23	15.2.2023	1 no. Cat Petname-Feliks, Breed-Metis, DOB-01.03.2015, Sex-Male, Color- Ginger, Microchip No. 900233000039094	01039100	Recommended by DAHD vide OM dated 09.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.03.2023
24.	Aditi Kulkarni HQRXIMLAPPLY00002334 AM23	16.2.2023	1 no. Cat	01061900	Comments sought from DAHD on 16.2.2023. DAHD vide email dated 24.03.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them.
25.	Raman Dhindsa HQRXIMLAPPLY00002333 AM23	15.2.2023	1 no. Pet dog Petname-Ronnie, Breed-Pomeranian, DOB-19.01.2018, Sex-Male Neutered, Color- White, Microchip No. 982126051947764	01061900	Recommended by DAHD vide OM dated 09.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.03.2023 and subject to submission of required documents.
26.	SAYANTA GOSWAMI HQRXIMLAPPLY00002372 AM23	18.2.2023	1 no. DOG Petname-Bukku, Breed-Husky X, DOB-14.11.2010, Sex-Male, Color- White, Microchip No. 981000004259829	01061900	Recommended by DAHD vide OM dated 09.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.03.2023 and subject to submission of required documents.
27.	FRANCIS AMBROSE FERNANDES HQRXIMLAPPLY00002368	18.2.2023	1 no. PET TURTLE	01062000	Recommended by DAHD vide OM dated 09.03.2023 The committee decided to approve the

	AM23				case subject to the conditions mentioned in the DAHD OM dated 09.03.2023
28.	Virender Dutt Sharma HQRXIMLAPPLY00002366 AM23	18.2.2023	1 no. Pet Beagle dog Petname-Jimmy, Breed- Beagle, DOB- 04.06.2017, Sex-Male, Color- Brownish and Black, Microchip No. 528210006763330	01061900	For Ex post facto approval
29.	Preeti Usha HQRXIMLAPPLY00002364 AM23	17.2.2023	1 no. Petdog Petname-Shadow, Breed-Havanese, Age- 1 year 6 months, Sex-Male Neutered, Color- Tri Color, Microchip No. 985113005942084	01061900	Recommended by DAHD vide OM dated 09.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.03.2023 and subject to submission of required documents.
30.	Vithya Gopal HQRXIMLAPPLY00002391 AM23	13.2.2023	1 no. Dog	01061900	Comments sought from DAHD on 21.2.2023 DAHD informed the committee that the case is under examination with them.
31.	VIKRAM SAXENA HQRXIMLAPPLY00002386 AM23	21.2.2023	1 no. Dog Petname-Charlie, Breed- Havanese Mix, DOB- 20.08.2016, Sex-Male, Color-Brown and Black, Microchip No. 900182002233746	01061900	Recommended by DAHD vide OM dated 21.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2023 and subject to submission of required documents.
32.	National Institute for Research	21.2.2.23	6 no.	01061900	Recommended by DAHD vide OM dated

	in Reproductive and Child Health HQRXIMLAPPLY00002395 AM23		TgSTOX1 mice BALB/C background - 3 males and 3 females		21.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2023
33.	SOPHIE VALERIE DERONGS EP SOURISSE HQRXIMLAPPLY00002421 AM23	24.2.2023	1 no. Dog Name:Margotte(Canine) Female,DOB:10-12-2016,Breed:Scottish Terrier,Color:Black,Mic No:250269606821786	01061900	Comments sought from DAHD on 24.2.2023 DAHD informed the committee that the case is under examination with them
34.	NIVETHA V HQRXIMLAPPLY00002444 AM23	27.2.2023	1 no. Dog (Pet)	01061900	Comments sought from DAHD on 27.2.2023. DAHD vide email dated 20.03.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them
35.	Anakha HQRXIMLAPPLY00002441 AM23	26.2.2023	1 no. Dog (Pet)	01061900	Comments sought from DAHD on 27.2.2023 DAHD informed the committee that the case is under examination with them
36.	INTOX PRIVATE LIMITED HQRXIMLAPPLY00002431 AM23	22.2.2023	240 nos. Mice	01061900	Recommended by DAHD vide OM dated 21.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2023
37.	Maryia ryneiskaya HQRXIMLAPPLY00002429 AM23	24.2.2023	1 no.Dog	01061900	Comments sought from DAHD on 27.2.2023 DAHD informed the committee that the case is under examination with them

38.	Natalya Gonta HQRXIMLAPPLY00002452 AM23	27.2.2023	1 no. SIBERIAN CAT	01061900	Comments sought from DAHD on 28.2.2023. DAHD vide email dated 22.03.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them
39.	Khushboo Patel HQRXIMLAPPLY00002440 AM23	25.2.2023	1 no. PET HUSKY	01069000	Comments sought from DAHD on 28.2.2023. DAHD vide email dated 22.03.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them
40.	Chiranjeev Kaur HQRXIMLAPPLY00002476 AM23	1.3.2023	1 no. Female Shih Tzu White/Brown (7 months) (8 Pounds)	01061900	Comments sought from DAHD on 1.3.2023. DAHD vide email dated 22.03.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them
41.	MONA MAYUR VAYA HQRXIMLAPPLY00002483 AM23	1.3.2023	1 no. RABBIT	01061400	Recommended by DAHD vide OM dated 21.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2023
42.	Aashish Radhakrishnan HQRXIMLAPPLY00002488 AM23	2.3.2023	1 no. Beagle dog Petname-Rowdy, Breed- Beagle, DOB- 02.09.2022, Sex-Male, Color-Black, White, Tan, Microchip No. 933000320583760	01061900	Recommended by DAHD vide OM dated 21.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2023 and subject to submission of required documents.

43.	RED BARN FARM HQRXIMLAPPLY00002502 AM23	2.3.2023	40 nos. 20 nos. of DOMESTIC LLAMA and 20 nos. of DOMESTIC ALPACA	01061300	Comments sought from DAHD on 7.3.2023 DAHD informed the committee that the case is under examination with them
44.	ZYDUS LIFESCIENCES LIMITED HQRXIMLAPPLY00002514 AM23	2.3.2023	5180 nos. Mice, Dunkin Hartley Guinea Pigs, Golden Syrian Hamsters, New Zealand White Rabbit etc.	01061900, 01061400	Comments sought from DAHD on 7.3.2023 DAHD informed the committee that the case is under examination with them
45.	Elena Chekomasova HQRXIMLAPPLY00002527 AM23	5.3.2023	1 no. Cat Petname-Ginger, Breed- Metis, DOB-11.08.2019, Sex-Male, Color- Ginger/red, Microchip No. 643099200002521	01039100	Recommended by DAHD vide OM dated 21.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2023
46.	MAMTA MURALIDHAR DASARI HQRXIMLAPPLY00002542 AM23	6.3.2023	1 no. DOG	01012990	Comments sought from DAHD on 7.3.2023 DAHD informed the committee that the case is under examination with them
47.	GUJARMAL MODI CHARITABLE TRUST HQRXIMLAPPLY00002544 AM23	7.3.2023	12 nos. RIDING HORSES	01012990	Recommended by DAHD vide OM dated 21.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2023
48.	RELIANCE LIFE SCIENCES PRIVATE LIMITED HQRXIMLAPPLY00002563 AM23	10.3.202 3	100 nos. D2.B10-Dmdmdx /J Mice	01061900	Comments sought from DAHD on 13.3.2023 DAHD informed the committee that the case is under examination with them

49.	Dilip F Antony HQRXIMLAPPLY00002581 AM23	12.3.202 3	5 nos. Personal pets -cats	01061900	Comments sought from DAHD on 13.3.2023 DAHD informed the committee that the case is under examination with them
50.	Anurag Anand HQRXIMLAPPLY00002571 AM23	11.3.202 3	1 no. Rabbit	01061400	Recommended by DAHD vide OM dated 24.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.03.2023
51.	RAFAEL ABREU TOMAZINI HQRXIMLAPPLY00002591 AM23	6.3.2023	1 no. PERSONAL PET	0106190	Comments sought from DAHD on 14.3.2023 DAHD informed the committee that the case is under examination with them
52.	ASHOK CHANDNA HQRXIMLAPPLY00002599 AM23	14.3.202 3	6 nos. POLO HORSES (FOR SPORTS ACTIVITIES) (AGE-02 TO 20 YEARS) (SEX- MARES/GELDINGS/ST ALLIONS)	01012910	Recommended by DAHD vide OM dated 27.03.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 27.03.2023.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
53.	Shivamshu Ati HQRXIMLAPPLY00000746 AM23	11.07.20 22	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class:	01062000	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022. MoEF&CC(WL) informed the committee that the case is under examination with

			Reptilia		them.
54.	Alpana Roy HQRXIMLAPPLY00000847 AM23	22.07.20 22	3 nos. Galah Cockatoo & Amazon Parrot, Rose breasted GalahCockatoo(Pet Birds)	01063200	MoEF&CC (WL) vide OM dated 03.03.2023 has sought information from the firm. Comments sought from DAHD on 26.07.2022. DAHD vide email dated 27.07.2022 has sought some information / documents from the applicant.Reminder sent on 16.08.2022.The applicant replied directly to DAHD. DAHD vide email dated 05.09.2022 has sought some information from the applicant.The applicant replied directly to DAHD on 05.09.2022. DAHD vide email dated 20.09.2022 has sought some information / documents from the applicant. The committee decided to send final reminder to the firm. Final reminder sent on 03.01.2023. The committee decided to reject the case due to no reply from the firm.
55.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00000887 AM23	27.7.202 2	66 nos. Domestic Chinchilla, Red Squirrel and Rock Cavy Guinea Pig	01061900	Comments received from DAHD vide OM dated 06.10.2022. Comments sought from MoEF&CC (WL) on 28.07.2022.

			(KerodonRupestris)		MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant. Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022. Reply from the applicant referred to MoEF&CC (WL) on 15.11.2022
56.	RED BARN FARM HQRXIMLAPPLY00000975 AM23	11.8.22	14 Nos Flying Mouse (Acrobates Pygmaeus) 20 Nos Steppe Vole Mouse (LasiopodomysBrandtii) 16 Nos Pampas Cavy (Dolichotis App)	01061900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by MoEF&CC(WL) vide OM dated 02.12.2022, the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023. The firm has sought more time to submit NOC from CZA on 07.02.2023
57.	MALABAR LIVE IMPEX HQRXIMLAPPLY00001028 AM23	19.8.22	30 Nos Gerbils (DipodillusSpp) 15 Nos Naked Mole Rat (HeterocephalusGlober) 16 Nos Hopping Mouse (NotomysOlexis) 10 Nos Flying Mouse (AcrobatesPygmaeus)	01061900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by MoEF&CC(WL) vide OM dated 31.11.2022, the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023. Reminder sent on 17.02.2023 & 04.03.2023.
58.	SYNGENE INTERNATIONAL LIMITED	24.9.202 2	165 Vials Male Cynomolgus monkey Liver	05119999	Recommended by DAHD vide OM dated 12.01.2023 The Committee decided to seek comments

	HQRXIMLAPPLY00001252 AM23		Microsome,10mg; Male Cynomolgus monkey Liver S9,30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells		from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC (WL) vide email dated 18.11.2022 has sought some information from the firm. Reminder sent to the firm by MoEF&CC(WL) on 05.12.2022. Reply received from the firm has been forwarded to MoEF&CC(WL) on 06.01.2023
59.	ORIANA RANCH HQRXIMLAPPLY00001414 AM23	18.10.20 22	50 nos. Wallabies and Red Kangaroos (20 Male/ 30 Female)	01061900	Comment sought from MoEF&CC(WL) on 19.10.2022.MoEF&CC(WL) vide OM dated 14.12.2022 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them. Comments sought from DAHD on 19.10.2022. DAHD vide email dated 09.02.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them
60.	Bharat International HQRXIMLAPPLY00001474 AM23	31.10.20 22	10 pairs Blue and Gold Macaws	01063200	Comment sought from DAH&D on 03.11.2022.DAH&D informed the committee that they have sought details from the firm. DAHD informed the committee that the case is under examination with them Comment sought from MOEF (WL) on 03.11.2022.

					MoEF&CC (WL) vide email dated 03.01.2023 has requested the firm to submit the 'No Objection Certificate' of the concerned Chief Wildlife Warden, obtained online, through the IWMS Portal and the CITES export permit for CITES listed species. The firm directly replied to MoEF&CC vide email dated 05.01.2023.
61.	Indira Gandhi Zoological Park Visakhapatnam HQRXIMLAPPLY00001542 AM23	9.11.2022	16 nos. Red Necked Wallaby; Meerkat; Scarlet Macaw and White winged Wood Duck	01061900, 01063200	Recommended for 4 Nos. of Red Necked Wallaby and 04 Nos. of Meerkat by DAHD vide OM dated 23.12.2022. Comment sought from MoEF&CC (WL) on 09.11.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
62.	RANE AND COMPANY HQRXIMLAPPLY00001669 AM23	26.11.2022	6 nos. LEIOPYTHON ALBERTISII, BOTHROCHILUS BOA and EPICRATES MAURUS	01062000	Recommended by DAHD vide OM dated 06.03.2023 Comments sought from MOEF (WL) on 28.11.2022. MoEF&CC (WL) informed the committee that the case is under examination with them.
63.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001993 AM23	31.12.2023	10 pairs Alpaca Vicugna pacos (Domestic animal non-cites listed)	1063900	Comments sought from and DAHD on 9.1.2023. DAHD informed the committee that the case is under examination with them.

					Comments sought from MOEF (WL) on 9.1.2023
64.	RED BARN FARM HQRXIMLAPPLY00002064 AM23	10.1.2023	40 nos. WALLABY, CAPYBARA, BEAVER and EUROPEAN BADGER	01061900	Recommended by DAHD vide OM dated 23.01.2023 MoEF&CC(WL) vide OM dated 13.02.2023 has sought information from the firm.
65.	SUHANI FARMS HQRXIMLAPPLY00002062 AM23	10.1.2023	40 nos. ROCK HYRAX, POSSUM, LIZON GIANT CLOUD RAT and ARMADILLO	01061900	Recommended by DAHD vide OM dated 23.01.2023 MoEF&CC(WL) vide OM dated 02.02.2023 has sought information from the firm.
66.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00002066 AM23	11.1.2023	150 nos.CHINCHILLA; EUROPEAN SQUIRREL; ARMADILLO and GAMBIAN POUCHD RAT	01061900	Recommended by DAHD vide OM dated 23.01.2023. Comments sought from MOEF (WL) on 11.1.2023. MoEF&CC vide OM dated 01.02.2023 has sought information from the firm.
67.	Zita Dmello HQRXIMLAPPLY00002084 AM23	12.1.2023	1 no.AFRICAN GREY PARROT	01063900	Recommended by DAHD vide OM dated 20.01.2023. Recommended by MoEF&CC (WL) vide OM dated 15.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023 and MoEF&CC (WL) OM dated 15.03.2023
68.	Monika Manhas HQRXIMLAPPLY00002128 AM23	18.1.2023	3 nos. Cockatiel (Non-CITES Cage Birds) and	01063200	For Ex post facto approval

			Budgerigar (Non-CITES Cage Birds)		
69.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002147 AM23	20.1.2023	110 vials Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 20.1.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
70.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002165 AM23	21.1.2023	110 nos. Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes, 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
71.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002166 AM23	21.1.2023	160 nos. Male Cynomolgus Monkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
72.	INDIRA GANDHI	5.1.2023	12 nos.	01062000	Recommended by DAHD vide OM dated

	ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002167 AM23		Aldabra Giant Tortoise (Geochelone gigantean)		09.02.2023 Comments sought from MOEF (WL) on 24.1.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm.
73.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002462 AM23	27.2.2023	44 nos. Brown Bear, Turkmenian kulan, Przewalski's horse and Griffon Vulture	1069000	Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
74.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002461 AM23	27.2.2023	146 nos. Lion, Tiger, Chimpanzee, Grizzly Bear and Magellanic penguin	1069000	Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
75.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002460 AM23	27.2.2023	32 nos. Chimpanzee, Mandrill, Malayan Tapir, Pygmy Hippopotamus etc.	1061900	Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 1.3.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
76.	GREENS ZOOLOGICAL, RESCUE AND	27.2.2023	30 nos. Hippopotamus		Recommended by DAHD vide OM dated 23.03.2023

	REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002459 AM23				Comments sought from MOEF (WL) on 28.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
77.	Gopinathan Pillai Sarasamma Lathika Kumari HQRXIMLAPPLY00002555 AM23	9.3.2023	1 no Bird Name: Chinnu, Type: RING NECK PARAKEET (Psittacula krameri), Color: Green, Mi c No: 941000022335885	1063200	Comments sought from DAHD on 10.03.2023 DAHD informed the committee that the case is under examination with them Comments sought from MOEF (WL) on 10.3.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
78.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY00002596 AM23	13.3.2023	32 nos. Silvery marmoset (Mico argentatus); Emperor tamarin (saguinus imperator); Goldies marmoset(callimico goeldii); Golden lion tamarin(Leontopithecus rosalia) etc.	1061100	Comments sought from DAHD on 14.3.2023 DAHD informed the committee that the case is under examination with them Comments sought from MOEF (WL) on 14.3.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

79.	A & S CREATIONS HQRXIMLAPPLY00000399 AM23	26.05.22	23 Nos. Lotek V2E 152D with Standard accessories	85269190	Recommended by MoEF&CC (WL) vide OM dated 10.03.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (WL) OM dated 10.03.2023
80.	BELIEVERK HQRXIMLAPPLY00000773 AM23	13.7.22	10000 KGS AGARWOOD	12119080	Recommended by MoEF&CC(WL) vide OM dated 21.12.2022. The Committee decided to approve the application subject to the conditions mentioned in the MoEF&CC(WL) OM dated 21.12.2022.
81.	A & S CREATIONS HQRXIMLAPPLY00001082 AM23	25.8.22	2 Nos Vectronics“Vertex PlusGPS Collar”	85269190	Comments sought from MOEF (WL) on 29.08.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
82.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001238 AM23	22.9.202 2	8 nos. E-Obs GPS Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm.The applicant replied vide email dated 17.10.2022.MOEF&CC(WL) vide OM dated 24.11.2022 has requested to forward the permission granted by the State Government of Gujarat for capturing,

					tranquilizing and collaring Jackals (Canis aureus) in accordance to Section 12 of WLPA. Reminder sent to the firm on 03.01.2023. The firm directly replied to MoEF&CC vide email dated 09.01.2023.
83.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001237 AM23	22.9.2022	1 no. LotekLitetrack 130 Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022. MoEF&CC informed the committee that the case is under examination with them.
84.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY00001391 AM23	13.10.2022	51 sets Powder Projector Model 60n, 13mm Syringes With All Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories; Yellow Percussion Cap (20 Per Box) etc.	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.02.2023 The committee noted that the given supplies are not to a govt. agency. Committee decided to call for a valid Arms Dealer Licence for the said imports. DL issued on 17.03.2023.
85.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY00001694 AM23	31.11.2022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF (WL) on 5.12.2022. MoEF&CC(WL) informed the committee that the case is under examination with them. MoEF&CC (WL) vide OM dated

					02.03.2023 has sought some information/documents from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
86.	A & S CREATIONS HQRXIMLAPPLY00001867 AM23	16.12.2022	10 nos. Telemetry Solutions GPS Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC (WL) informed the committee that the case is under examination with them.
87.	A & S CREATIONS HQRXIMLAPPLY00001864 AM23	13.12.2022	3 nos. Vectronics" Vetrex Plus GPS Collar" with all standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC (WL) informed the committee that the case is under examination with them.
88.	A & S CREATIONS HQRXIMLAPPLY00001863 AM23	13.12.2022	7 nos. Vectronics" Vertex Plus GPS Collar" with all standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC(WL) vide OM dated 02.01.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
89.	RAJAT SINGH HQRXIMLAPPLY00002056 AM23	10.1.2023	1 no. TAXIDERMY ANIMAL MOUNT (SHOULDER MOUNT OF ISARD (RUPICAPRA PYRENAICA)	97050010	Comments sought from MOEF (WL) on 10.1.2023. MoEF&CC(WL) vide OM dated 06.02.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.

90.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY00002305 AM23	13.2.202 3	48 pcs. JMDB1311 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11 mmrifled & 13mm bore bar, JMSP13B16 Co2 dart projector Take Down model with DANiNJECT scope 1.75-4x32 Long 13 mm rifled Barre, CO23 CO2 container 15.5gram/pcs (box with 10pcs), JMC Soft case for all JM Projector models etc.	93040000	Recommended by MoEF&CC (WL) vide OM dated 23.03.2023 The committee decided to approve the case for supply to (i) Wildlife Warden, Wetlands (ii) Deputy Conservator of Forest (WL), Jodhpur (iii) DFO Chaibasa Forest Division, Chaibasa West Singhbhum (iv) Deputy Conservator of Forest, Shetrunji (WL) Division, Palitana, Bhavnagar (v) Wildlife Warden, Wetlands, J&K, subject to the conditions mentioned in the MoEF&CC (WL) OM dated 23.03.2023
91.	A & S CREATIONS HQRXIMLAPPLY00002306 AM23	13.2.202 3	10 nos. Africa Wildlife Tracking " GPS GSM Collar with accessories	85269190	Comments sought from MOEF (WL) on 14.2.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
92.	A & S CREATIONS HQRXIMLAPPLY00002354 AM23	16.2.202 3	5 no. Africa Wildlife Tracking "GPS GSM Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 20.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
93.	A & S CREATIONS HQRXIMLAPPLY00002432 AM23	25.2.202 3	10 nos. Africa Wildlife Tracking " GPS GSM Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 27.2.2023 MoEF&CC (WL) informed the committee that the case is under

					examination with them.
94.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00002523 AM23	4.3.2023	2 nos. Tranquilizing Gun (Short Range) with all accessories	93040000	Recommended by MoEF&CC (WL) vide OM dated 24.03.2023 The committee decided to approve the case for supply to Wildlife Warden, Jammu subject to the conditions mentioned in the MoEF&CC (WL) OM dated 24.03.2023
95.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY00002511 AM23	3.3.2023	49 pcs. JMDB1311 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11mmrifled & 13mm bore barr; JMSP Co2 dart projector Take Down model with DANiNJECT scope 1.75-4x32 Long 11 mm rifled Barrel & S; JMSP.25 Co2 dart projector Take Down model with DANiNJECT scope 1.75-4x32 Long 11 mm rifled Barrel ; CO23 CO2 container 15.5gram/pcs (box with 10pcs) etc.	93040000	Recommended by MoEF&CC (WL) vide OM dated 24.03.2023 The committee decided to approve the case for supply to (i) Wildlife Protection Division, Kargil, UT, Ladakh (ii) Tadoba Andhari TR subject to the conditions mentioned in the MoEF&CC (WL) OM dated 24.03.2023
96.	BIOHAB INC HQRXIMLAPPLY00002516	3.3.2023	1 no. Veterinary	93040000	Recommended by MOEF (WL) vide OM dated 22.02.2023

	AM23		Equipment/Tranquilizer Equipment - RD706-13- remote injection applicator cal. 13 & Accessories		The committee decided to approve the case for supply to Divisional Manager, Gorewada Project & Wildlife Rescue Center, Nagpur, Maharashtra subject to the conditions mentioned in the MoEF&CC (WL) OM dated 22.03.2023
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
97.	Rajesh Auto Merchandise Private Limited HQRXIMLAPPLY00001537 AM23	7.11.2022	300 MT FISH LIPID OIL CRUDE	15042010	Comments received from FSSAI vide OM dated 15.02.2023 Reference para 2.10 of the FTP, the committee decided to reject the case as the request for import for trading purposes.
98.	Craftlee HQRXIMLAPPLY00001655 AM23	25.11.2022	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Recommended by D/o Fisheries vide OM dated 28.01.2023 Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide email dated 23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL).
99.	Kanissh Shell Craft HQRXIMLAPPLY00001745 AM23	5.12.2022	1885 kgs. SEA SHELL HANDICRAFT	96019090	Recommended by D/o Fisheries vide OM dated 28.01.2023. Recommended received from MOEF (WL)

					vide OM dated 09.03.2023. The committee decided to approve the case subject to the conditions mentioned by D/o Fisheries OM dated 28.01.2023 and MoEF&CC(WL) OM dated 09.03.2023.
100.	P.VR.KOI CENTRE HQRXIMLAPPLY00002133 AM23	19.1.202 3	100000 nos. Ornamental Fish (Koi Carp)	03011100	Comments sought from D/o Fisheries on 19.1.2023 D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on issued on 20.03.2023.
101.	Dhvani Enterprises HQRXIMLAPPLY00002136 AM23	19.1.202 3	1000 nos. Maricultured Corals	05080090	D/o Fisheries vide OM dated 10.03.2023 has not recommended. Accordingly, the Committee decided to reject the case.
102.	JK EXOTIC AQUARIUM HQRXIMLAPPLY00002149 AM23	20.1.202 3	822500 nos. Ornamental fish	03011100	Recommended by D/o Fisheries vide OM dated 10.03.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 10.03.2023
103.	MARINESCAPE INDIA PRIVATE LIMITED HQRXIMLAPPLY00002153 AM23	11.1.202 3	14846 Ornamental fish nos.	03011900	D/o Fisheries vide OM dated 10.03.2023 has not recommended. Accordingly, the Committee decided to reject the case.
104.	CRYSTAL WATER AQUATICS HQRXIMLAPPLY00002174 AM23	21.1.202 3	1380000 nos. Ornamental fish	03011000	Recommended by D/o Fisheries vide OM dated 10.03.2023 The committee decided to approve the case subject to the conditions mentioned

					in the D/o Fisheries OM dated 10.03.2023
105.	AGGARWAL AMEET SURINDERPAL HQRXIMLAPPLY00002278 AM23	9.2.2023	1380000 nos. Ornamental Fish	3011000	Recommended by D/o Fisheries vide OM dated 10.03.2023 The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 10.03.2023
106.	KOVAI GLOBAL EXPORTS INC. HQRXIMLAPPLY00002293 AM23	12.2.2023	50 MT 5' TO 13' CLEANED ONE (Cuttlefish bones)	5080040	The firm has been requested to submit supporting documents on 13.02.2023. Reminder sent on 28.02.2023 & 15.03.2023.
107.	SAH ENTERPRISES HQRXIMLAPPLY00002313 AM23	14.2.2023	5000 nos. Ornamental Fishes	3011100	Comments sought from Dept of Fisheries on 15.2.2023 D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on 21.03.2023.
108.	MARINE FISH SHOP HQRXIMLAPPLY00002337 AM23	16.2.2023	309000 nos. ORNAMENTAL FISH	3011900	Recommended by D/o Fisheries vide OM dated 10.03.2023 The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 10.03.2023
109.	Aqua World HQRXIMLAPPLY00002346 AM23	16.2.2023	1500000 nos. ORNAMENTAL FISH	3011100	Comments sought from D/o of Fisheries on 17.2.2023
110.	SRI GANESH ENTERPRISES HQRXIMLAPPLY00002359 AM23	17.2.2023	1600800 nos. ORNAMENTAL FISH	3011100	Comments sought from D/o of Fisheries on 21.2.2023
111.	AQUA CLUB LLP	21.2.2023	1380000 nos.	3011000	Comments sought from D/o of Fisheries on

	HQRXIMLAPPLY00002394 AM23	3	ORNAMENTAL FISH		22.2.2023
112.	Aqua Zoo Aqua Systems HQRXIMLAPPLY00002377 AM23	20.2.202 3	7934980 nos. ORNAMENTAL FISH	3011100	Comments sought from D/o of Fisheries on 21.2.2023
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
113.	Axora Resources Limited, Kolkata HQRXIMLAPPLY00281039 AM22	9.12.202 1	500 MT TIN RESIDUE / SCRAP/ WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The committee decided to send reminder to M/o Steel. Reminder Sent to M/o Steel on 03.01.2023. M/o Steel informed the committee that the case is under examination with them. — Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The Committee decided to send reminder to firm to approach MoEF&CC through IWMS Portal. The firm has been requested to approach MoEF&CC through IWMS Portal on 13.12.2022
114.	SHRI GIRIJA ALLOY & POWER (I) PRIVATE		45000 MT Ferro Manganese Slag	26201990	Recommended by M/o Steel vide email dated 27.03.2023.

	LIMITED HQRXIMLAPPLY00001567 AM23	14.11.20 22			The committee decided to approve the case subject to the conditions mentioned in the M/o Steel email dated 27.03.2023.
115.	SHIVALIK AUTO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002058 AM23	10.1.202 3	6000 kgs. Ferro Silicon Magnesium Barium Base and Ferro Silicon Magnesium	72029921, 72029922	Comments sought from M/o Steel on 10.01.2023. The Committee decided to seek clarification from the applicant on the ITC(HS) code as mentioned in the application.
116.	MODERN INDIA CON CAST LTD HQRXIMLAPPLY00002468 AM23	28.02.20 23	46530MT FERRO MANGANESE SLAG	26219000	The committee noted that M/o Steel has already approved norms for this firm vide OM dated 29.12.2017. The committee decided to approve the case subject to the conditions mentioned in the M/o Steel OM dated 29.12.2017.187
Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
117.	RSVS GRANITES & ASSOCIATES LLP HQRXIMLAPPLY00001687 AM23	28.11.20 22	500 MT ROUGH GRANITE BLOCKS	25161100	M/o Mines vide OM dated 06.03.2023 has not recommended the case. Accordingly, the committee decided to reject the case.
118.	AAR KAY IMPEX HQRXIMLAPPLY00001932 AM23	24.12.20 22	10000 MT BASIC ROCK BOULDERS	25169020	M/o Mines vide OM dated 27.03.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from M/o Mines vide OM dated 27.03.2023.

119.	METSO OUTOTEC INDIA PRIVATE LIMITED HQRXIMLAPPLY00002030 AM23	6.1.2023	300 kgs. Granite, Porphyry, Basalt, Sandstone And Other Monumental Or Building Stone	25169090	Comments sought from M/o Mines on 16.02.2023 M/o Minesvide email dated 23.03.2023 informed that the case is under examination with them.
120.	D-CAM Engineering HQRXIMLAPPLY00002052 AM23	9.1.2023	20 nos. Type of Sandstone like, Bandera , Castlegate,Berea, San Saba	25162000	Comments received M/o Mines on 10.1.2023. M/o Minesvide email dated 23.03.2023 informed that the case is under examination with them.
121.	CLASSIC MARBLE COMPANY PRIVATE LIMITED HQRXIMLAPPLY00002208 AM23	30.1.202 3	5000 MT ROUGH MARBLE AGGREGATE STONES	25174100	M/o Minesvide OM dated 15.03.2023 has not recommended the case. Accordingly, the committee decided to reject the case.
Part 7	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
122.	DLF Cyber City Developers Limited HQRXIMLAPPLY00001173 AM23	12.9.202 2	1 no. USED DG SET -1500 KVA (DIESEL GENERATOR SET)	85021320	Comments sought from MHI on 15.09.2022. MHI vide OM dated 18.10.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to MHI on 24.11.2022. MHI vide OM dated 18.01.2023 has sought information from the firm. The committee decided to seek clarification from the firm. Clarification sought from the firm on 03.02.2023. Reminder sent on 18.02.2023

					& 05.03.2023.
123.	G K STEEL HQRXIMLAPPLY00001691 AM23	29.11.20 22	2500 MT Iron & Steel Shaft	73269080	Comments sought from MHI on 30.11.2022 MHI vide OM dated 09.12.2022 has sought information from the firm. DL issued on 21.12.2022. Reply received from the firm has been forwarded to MHI on 13.01.2023. MHI vide OM dated 17.01.2023 has sought information from the firm. The committee decided to seek clarification from the firm. Clarification sought from the firm on 02.02.2023. Reply received from the firm has been forwarded to MHI on 20.02.2023.
124.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001870 AM23	16.12.20 22	1512 nos. SPECIFICATION - Catalogue	85269190	Comments sought from MHI on 19.12.2022.MHI vide OM dated 20.12.2022 informed that the import item does not pertain to MHI. DoT and Meity may be consulted in the matter.Comments sought from Meity & DoT on 13.01.2023. DoT vide email dated 13.02.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. Meity vide email dated 18.02.2023 has sought information from the firm
125.	UMA EXPORTS LTD HQRXIMLAPPLY00002097 AM23	13.1.202 3	925 MT IRON AND STEEL SHAFT (SHIP CUTTING) OLD AND USED	73269080	Comments sought from MHI on 16.1.2023. MHI vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 14.02.2023
126.	LARSEN AND TOUBRO	18.1.202	81949 nos. and 35.64 MT	40082190,	Comments sought from MHI on 19.1.2023.

	LIMITED HQRXIMLAPPLY00002122 AM23	3	Sub-Assemblies of Fastening system for Track Linking Project Elastic Pad Zwp 387/155 60kN 2 hole; Sub- Assemblies of Fastening system for Track Linking Project Helical Spring Fe 28/38; Sub-Assemblies of Fastening system for Track Linking Project Intermediate Pad Zwp 432 2 hole; Sub- Assemblies of Fastening system for Track Linking Project Check Rail Base Shim 240 x 240 x 3mm etc.	73182100, 39219099, 73269099	MHI vide OM dated 30.01.2023 informed that the item does not pertain to MHI. DPIIT may be consulted. Comments sought from DPIIT on 14.02.2023.
127.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002209 AM23	30.1.202 3	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHI on 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter. The committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.03.2023.
128.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002210	30.1.202 3	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHI on 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter.

	AM23				The committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.03.2023.
129.	NOVOTECH STEEL & ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002485 AM23	1.3.2023	500 MT OLD AND USED IRON AND STEEL SHAFT AND CRANKPIN	73269080	Comments sought from MHI on 10.3.2023
Part 8	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
130.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002125 AM23	18.1.2023	2 nos. VRI-DVEO-1310S-72G-C-29717 and VRI-DT3610-128G-MAG-M-29589	85258100	Recommended by DRDO vide OM dated 22.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DRDO email dated 22.03.2023
131.	ESSENSIAL DEFENSE PRIVATE LIMITED HQRXIMLAPPLY00002438 AM23	25.2.2023	6 nos. X3 Tactix ARD	90131010	Comments sought from DRDO on 27.2.2023. DRDO vide email dated 20.03.2023 has sought information from the firm. Letter issued to the firm on 20.03.2023. DRDO informed the committee that the case is under examination with them.
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
132.	Interglobe Aviation Limited	9.8.22	650000 MT	27101920	Comments sought from M/o P&NG on

	HQRXIMLAPPLY00000960 AM23		AVIATION TURBINEFUEL JET A1		31.08.2022. M/o P&NG informed the Committee that case is under examination with them. M/o P&NG informed the committee that the case is under examination with them.
133.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY00001227 AM23	20.9.2022	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	The firm vide letter dated 20.09.2022 has been requested to submit Technical specification of the item intended to be imported. Reminders sent on 20.10.2022 and 02.11.2022. The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been forwarded to M/o P&NG for comments on 12.12.2022. The committee decided to send supporting documents to M/o P&NG. Documents sent to M/o P&NG on 09.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
134.	Hyderabad Motor Racing Private Limited HQRXIMLAPPLY00001256 AM23	21.9.2022	111746 ltrs. Elf Race 102; HTX 850 5W-50; HTX 860 10W-60 etc.	27101249	Comments sought from M/o P&NG on 27.09.2022. M/o P&NG informed the Committee that the case is under examination with them.
135.	HPCL-Mittal Energy Limited HQRXIMLAPPLY00001378 AM23	13.10.22	20 ltrs. CYNDIESEL (TACOIL)	27101990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the

					firm. Reminder received from M/o P&NG on 25.11.2022. Reminder sent to the firm on 12.12.2022. Reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG vide email dated 13.12.2022 informed that the firm has forwarded Safety data sheet not a Technical specification sheet. M/o P&NG vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. Reply received from the firm has been forwarded to M/o P&NG on 07.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
136.	Srinivasa Lubes and Petroleums HQRXIMLAPPLY00001360 AM23	11.10.22	5000 MT Low Aromatic White Spirit	27101990	Comments received from M/o P&NG vide OM dated 06.01.2023. The committee decided to seek clarification from the firm regarding purpose of import. Clarification sought from the firm on 02.02.2023. The committee decided to send reminder to the firm. Reminder sent on 17.02.2023 & 04.03.2023. The committee decided to send final reminder to the firm.
137.	Mangalore Refinery and Petrochemicals Limited HQRXIMLAPPLY00001536 AM23	7.11.2022	2557.14 kgs. Diesel Secondary Reference Fuel – T Fuel; Diesel Secondary	27101990, 29011000	Comments sought from P&NG on 09.11.2022. M/o P&NG vide email dated 22.11.2022 has sought some clarification from the firm.

			Reference Fuel – U Fuel; Hydrocarbon Rf – Iso Octane Astm Etc.		M/o P&NG vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. Reply received from the firm has been forwarded to M/o P&NG on 07.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
138.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001563 AM23	14.11.20 22	151080 kgs. ANY SOL- D100 19000KG / FLEXIBAG	27101920	Recommended by M/o P&NG vide OM dated 21.03.2023 The Committee decided to recommend the case subject to further approval by competent authority.
139.	V.S.M.AQUA PORT HQRXIMLAPPLY00001682 AM23	28.11.20 22	500 MT Industrial Solvent	38140010	Comments sought from M/o P&NG on 11.01.2023. M/o P&NG informed the committee that the case is under examination with them.
140.	RVS PETRO CHEMICALS LIMITED HQRXIMLAPPLY00001696 AM23	30.11.20 22	15000 MT Petroleum Hydrocarbon Solvent 125-240	27101920	M/o P&NG vide OM dated 06.03.2023 has informed that the item intended to be imported is manufactured by Gujarat Refinery, Inidan Oil Corporation Limited. In addition, Hindustan Petroleum Corporation Limited also produce the product in the name of Mineral Turpentine Oil (MTO). In view of above, the firm may be advised to procure the product from the above oil PSU. The committee decided to direct the firm to procure the item from Gujarat Refinery, Inidan Oil Corporation Limited and Hindustan Petroleum Corporation

					Limited.
141.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001731 AM23	3.12.202 2	2000 MT ANY SOL – D100 19000KG/FLEXIBAG	27101920	Recommended by M/o P&NG vide OM dated 21.03.2023 The Committee decided to recommend the case subject to further approval by competent authority.
142.	RELIABLE INDUSTRIES HQRXIMLAPPLY00001725 AM23	3.12.202 2	15000 MT Petroleum Hydrocarbon Solvent 125-240	27101920	M/o P&NG vide OM dated 28.02.2023 has informed that the item intended to be imported is presently manufactured by Indian Oil Corporation Limited, Gujarat Refinery and also by Hindustan Petroleum Corporation Limited in the name of Mineral Turpentine Oil (MTO). In view of above, the firm may be advised to contact the above manufacturers for procurement of the subject product through indigenous sources. The Committee decided to direct the firm to procure the item from Indian Oil Corporation Limited, Gujarat Refinery and Hindustan Petroleum Corporation Limited.
143.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001749 AM23	5.12.202 2	300 MT ANY SOL- D60 19000KG / FLEXIBAG	27101920	Recommended by M/o P&NG vide OM dated 21.03.2023 The Committee decided to recommend the case subject to further approval by competent authority.
144.	EXXONMOBIL LUBRICANTS PRIVATE LIMITED	13.12.20 22	8000 MT Exxsol D40 De- aromatized Hydrocarbon	27101920	Comments sought from P&NG on 16.12.2022. M/o P&NG informed the committee that

	HQRXIMLAPPLY00001833 AM23		solvent		the case is under examination with them.
145.	Jyothi Lubricants HQRXIMLAPPLY00001887 AM23	19.12.20 22	20 MT Used Engine Oil	27109900	Comments sought from P&NG on 21.12.2022. M/o P&NG informed the committee that the case is under examination with them.
146.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00001910 AM23	19.12.20 22	500 MT EXXSOL D30 (SOLVENT 125 / 240)	27101920	Recommended by M/o P&NG vide OM dated 28.02.2023 The Committee decided to recommend the case subject to further approval by competent authority.
147.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00002026 AM23	5.1.2023	2580 kgs. Diesel, EURO-6 Cert Fuel B7	27102010	Comments sought from M/o P&NG on 12.01.2023. M/o P&NG informed the committee that the case is under examination with them.
148.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY00002075 AM23	11.1.202 3	3060 kgs. Gasoline, Euro-6 Cert Fuel E10	27101290	Comments sought from P&NG on 12.1.2023 M/o P&NG informed the committee that the case is under examination with them.
149.	ASIPIYA CHEMICALS AND SOLVENT PRIVATE LIMITED	2.2.2023	1500 MT MINERAL HYDROCARBON OIL	27101290	Comments sought from P&NG on 2.2.2023 M/o P&NG informed the committee that the case is under examination with them.
150.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002251 AM23	3.2.2023	152 kgs. CEC-RF-02-03 Oxy 0.1PCT	27101249	Comments sought from P&NG on 6.2.2023. M/o P&NG informed the committee that the case is under examination with them.
151.	HORIBA INDIA PRIVATE	9.2.2023	2444 kgs. Gasoline,	27101241,	Comments sought from P&NG on

	LIMITED HQRXIMLAPPLY00002303 AM23		EURO-6 Cert Fuel E10 (EURO VI Gasoline) and Gasoline, Indian Reference fuel E20 acc. IS 17943 : 2022	27101242	14.2.2023. M/o P&NG vide email dated 09.02.2023 informed that the application is incomplete. The committee decided to send reminder to the firm. Reminder sent to the firm email dated 15.03.2023. M/o P&NG informed the committee that the case is under examination with them.
152.	FEV INDIA PRIVATE LIMITED HQRXIMLAPPLY00002316 AM23	14.2.202 3	50000 ltrs. Gasoline type E20 India, CEC RF-02- 08 E5 F200L, DIESEL B7 EURO6 CERT F200L and DIESEL B7 EURO6 CERT F200L	27101242, 27101241, 27102020	The firm has been requested to submit technical specifications on 15.02.2023. The committee decided to send reminder to the firm.
153.	LABDHI PETROCHEM HQRXIMLAPPLY00002357 AM23	17.2.202 3	10000 MT WHITE SPIRIT / LOW AROMATIC WHITE SPIRIT, ITC HS CODES 27101290 & 27101219 and Other	32129010	Comments sought from P&NG on 20.2.2023 M/o P&NG informed the committee that the case is under examination with them.
154.	SIDHE PETROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00002365 AM23	18.2.202 3	6000 MT LIQUID PARAFFINS- 40	27101290	Comments sought from P&NG on 20.2.2023 M/o P&NG informed the committee that the case is under examination with them.
Part 10	DoT and M/o Civil Aviation				
Sl.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS)	Status

No.	&HQ File No.	receipt		Code)	
155.	IDEMIA SYSCOM INDIA PRIVATE LIMITED HQRXIMLAPPLY00000869 AM23	26.7.22	5 Nos Mesta Compact Series	85261000	Comments sought from M/o Civil Aviation on 16.08.2022. DGCA vide email dated 23.11.2022 has requested the firm to submit the purpose and use of proposed items with proper specification of items. Reply received from the firm has been forwarded to DGCA on 18.01.2023. DGCA vide email dated 23.02.2023 has sought information from the firm. DL issued on 22.03.2023. Comments sought from DoT vide letter dated 16.08.2022. DoT vide email dated 20.09.2022 has sought some documents from the firm. Reply from the firm referred to DoT vide email dated 12.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 01.12.2022. Reply received from the firm forwarded to DoT on 20.12.2022. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 13.02.2023.

					The committee decided to send reminder to the firm. Reminder sent on 13.02.2023, 28.02.2023 & 15.03.2023. The committee decided to close the case due to no reply from the firm.
156.	TATA STEEL LIMITED HQRXIMLAPPLY00001329 AM23	6.10.2022	1 no. Receiver Transmitter Antenna Assembly	85261000	Comments sought from M/o Civil Aviation on 07.10.2022. DGCA vide email dated 22.12.2023 has sought information from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 15.02.2023. DGCA vide email dated 15.02.2023 has again sought information from the firm. Comments sought from DoT on 07.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 14.02.2023, 01.3.2023 & 16.03.2023. The committee decided to close the case due to no reply from the firm.
157.	Aptiv Components India Private Limited HQRXIMLAPPLY00001419 AM23	19.10.2022	40000 nos. Module Asm Srr5 Ecu RI (Model No. 2h5tr) And Module Asm Srr5 Ecu Rr (Model No. 2h5tr)	85261000	Recommended by DoT vide email dated 23.03.2023. Recommended by DGCA vide email dated 14.03.2023. The committee decided to approve the case subject to the conditions mentioned

					in the DoT email dated 23.03.2023 and DGCA email dated 14.03.2023.
158.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00001486 AM23	1.11.2022	1 set Doppler Radar System	90312000	Comments sought from DGCA on 02.11.2022. DGCA vide email dated 10.11.2022 has sought some information from the firm. Reply received from the firm has been forwarded to DGCA on 13.12.2022. DGCA vide email dated 22.12.2022 informed that the items proposed to import ITC(HS) Code:90312000 does not come under the purview of DGCA. Therefore, they have no comments on subject matter. Comments sought from DoT on 02.11.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 13.12.2022. The committee decided to send final reminder to the firm. Reminder sent to the firm on 27.01.2023, 11.02.2023, 26.02.2023 & 13.03.2023. The committee decided to close the case due to no reply from the firm.
159.	ALPHANAV INDIA PRIVATE LIMITED	14.11.2022	1 no. Radar JMA 5312 – 6BB	85261000	Comments sought from DOT on 14.11.2022 DoT vide email dated 19.12.2022 has

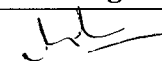
	HQRXIMLAPPLY00001562 AM23				requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023, 05.03.2023.& 20.3.2023.The committee decided to send final reminder to the firm. Comments sought from DGCA on 14.11.2022. DGCA vide email dated 24.02.2023 informed that the ITC(HS) code specified in tabled total items proposed to import are not pertinent to DGCA. Therefore, comments of DGCA may be treated as NIL.
160.	AZISTA INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001670 AM23	26.11.20 22	1 set ENFORCE AIR TM RADIO-EA-MIL-CORE (PT-b)	85176290	Comments sought from DGCA on 05.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 05.12.2022. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. The committee decided to send reminder to the firm.
161.	AZISTA BST AEROSPACE PRIVATE LIMITED	30.11.20	1 no. AFR-1 SATELLITE	88026000	Comments sought from DGCA on 05.12.2022.

	HQRXIMLAPPLY00001698 AM23	22			DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 05.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm.
162.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001740 AM23	3.12.202 2	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 06.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send final reminder to the firm.
163.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001739 AM23	3.12.202 2	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 06.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has

					requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send reminder to the firm.
164.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001738 AM23	5.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 6.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send reminder to the firm.
165.	TATA ADVANCED SYSTEMS LIMITED HQRXIMLAPPLY00001763 AM23	6.12.2022	6 nos. FIELDCTRL RADAR TRACKER; FIELDCTRL RADAR CLASSIFIER; FIELDCTRL RANGE 90/20 3D MIMO RADAR etc.	85269190 / 85261000	Comments sought from DGCA on 12.12.2022. DGCA vide email dated 24.02.2023 informed that the ITC(HS) code specified in tabled total items proposed to import are not pertinent to DGCA. Therefore, comments of DGCA may be treated as NIL. Recommended for 1 set of FIELDCTRL

					RANGE 3D MIMO radar by DoT vide letter dated 15.02.2023 The committee decided to approve the case for 1 set of FIELDCTL RANGE 3D MIMO radarsubject to the conditions mentioned in the DoT email dated 15.02.2023.
166.	DR KHURSHEDD AHMAD, PRINCIPAL INVESTIGATOR, S&H HQRXIMLAPPLY00001925 AM23	23.12.20 22	4 units 5g Solar PTT-100 Satellite Transmitter	85269150	Comments sought from DoT on 12.01.2023. The committee decided to resend the application to DoT. Application again sent to DoT on 20.01.2023. DoT vide letter dated 09.02.2023 requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. The committee decided to send reminder to the firm. Comments sought from DGCA on 12.01.2023. DGCA informed the committee that case is under examination with them.
167.	3E Saleserv HQRXIMLAPPLY00002051 AM23	9.1.2023	8 pcs. smart sensor 200S 60Ghz Radar UL SBC-01UL	85261000	Comments sought from DoT on 10.1.2023. DoT vide email dated 13.02.2023 has requested the applicant to obtain a scrutiny based ETA and import license by respective Regional Licensing Office of WPC Wing for grant of import authorization for import of restricted item. Letter issued to the firm on 13.02.2023. The committee decided to send reminder to the firm.

					Comments sought from DGCA on 10.1.2023 DGCA informed the committee that case is under examination with them.
168.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00002124 AM23	17.1.2023	2 nos. RADAR MAGNUM 4ft 4kw and RADAR QUANTUM 2 Q24D WITH ACCESSORIES	85261000	Recommended by DoT vide email dated 06.03.2023. Comments sought from DGCA on 19.1.2023 DGCA informed the committee that case is under examination with them.
169.	Wartsila Voyage Limited HQRXIMLAPPLY00002154 AM23	19.1.2023	1 no. Radio Direction finder	85269130	Recommended by DoT vide email dated 23.03.2023. Recommended by DGCA vide email dated 07.02.2023. The committee decided to approve the case for supply to Mumbai Port Trust subject to the conditions mentioned in the DoT email dated 23.03.2023 and DGCA email dated 07.02.2023.
170.	SILVERLINE TECHNO SOLUTIONS HQRXIMLAPPLY00002180 AM23	24.1.2023	10 nos. Differential global positioning system, Greenvalley /LI Base GNSS RTK Receiver	90153090	Comments sought from DoT on 24.1.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. DoT vide email dated 23.03.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing



					for the items to be imported.
					Comments sought from DGCA on 24.1.2023 DGCA informed the committee that case is under examination with them.
171.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00002244 AM23	3.2.2023	1 no. MHR RPS-42 90-DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. The committee decided to send reminder to the firm. Comments sought from DGCA on 6.2.2023 DGCA informed the committee that case is under examination with them.
172.	SFO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002328 AM23	15.2.2023	10 nos. FIS Canned Air 10oz	28539090	Comments sought from DoT on 16.2.2023 DOT vide email dated has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. Committee also decided to seek comments from DGCA/M/o Civil Aviation.
173.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00002539 AM23	6.3.2023	1 no. RU7 MLAT- 11Nos, Antenna Assy-09 Nos, Reference Transmitters(Reftran)- 02Nos.	85261000	Recommended by DoT vide email dated 23.03.2023. Recommended by M/o Civil Aviation UO Notedated 09.03.2023 The committee decided to approve the case subject to the conditions mentioned in the DoT email dated 23.03.2023 and

					M/o Civil Aviation UO Note dated 09.03.2023
174.	BOSCH CHASSIS SYSTEMS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002402 AM23	22.2.23	1000 nos. MRRevo14F	85261000	Recommended by DoT vide email dated 09.03.2023. Comments sought from DGCA on 22.2.2023 DGCA informed the committee that case is under examination with them
Part 11	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
175.	Innxt Aviation Private Limited HQRXIMLAPPLY00001071 AM23	25.8.22	210 nos Nozzles, Packing Performed, Filter Element	88033000	Comments sought from M/o Civil Aviation on 26.08.2022. Reminder sent to DGCA on 06.10.2022. DGCA vide email dated 19.01.2023 has sought information from the firm. The committee decided to send DL to the firm. Letter issued to the firm on 01.02.2023. The committee decided to send reminder to the firm.
176.	ABHYUDAYBHARAT MEGA DEFENSE CLUSTER LLP HQRXIMLAPPLY00001337 AM23	8.10.2022	5 nos. Cockpit Element (Set 3 units); Load Bearing Frame of the CH-7 Helicopter with Elements of the control system; Helicopter tail boom; Helicopter Blades etc.	88073000	Confirmation received from Indian Army on 14.03.2023. Committee decided to approve the case for supply to Indian Army.

177.	PN TRADE AND SERVICES HQRXIMLAPPLY 00001367AM23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023. The committee decided to send reminder to the MHA.
178.	Praphulla Raj Singh HQRXIMLAPPLY00001721 AM23	2.12.2022	1 no. Two Seater Aircraft	88022000	The committee decided to close the case as this is a duplicate application.
179.	Praphulla Raj Singh HQRXIMLAPPLY00002065 AM23	10.1.2023	1 no. Two Seater Aircraft	88022000	The committee decided to close the case as this is a duplicate application.
180.	BOSCH GLOBAL SOFTWARE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002117 AM23	17.1.2023	2 pcs. Cleo Dronut X1	88062200	Comments sought from M/o Civil Aviation on 18.1.2023 DGCA informed the committee that case is under examination with them. DGCA vide email dated 16.03.2023 has sought information from the firm & firm has sent the reply to SD-IT Division, MoCA on 20.03.2023. DGCA informed the committee that case is under examination with them.
181.	WILD VENTURES HQRXIMLAPPLY00002279 AM23	9.2.2023	1 no. 01 X POWER HANG GLIDER WITH 912CC ENGINE	88022000	Recommended by DGCA vide OM dated 07.03.2023. The committee decided to approve the case for supply to Military College of

					Telecommunication Engineering subject to the conditions mentioned in the DGCA email dated 07.03.2023.
182.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY00002295 AM23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments sought from M/o Civil Aviation on 13.2.2023 The committee decided to send reminder to M/o Civil Aviation.
183.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00002317 AM23	14.2.2023	1 no. EQUINOX 6X50 Equinox Z2	90058090	Comments sought from DRDO on 06.03.2023
184.	YOKOGAWA TECHNOLOGY SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002353 AM23	17.2.2023	1 no. unmanned Aerial Vehicle (Parrot ANAFI Ai Drone)	88069200	Comments sought from DGCA on 20.2.2023 DGCA vide email dated 23.03.2023 has sought information from the firm.
185.	Praphulla Raj Singh HQRXIMLAPPLY00002508 AM23	3.3.2023	1 no. Two Seater Aircraft	88022000	Recommended by DGCA vide email dated 23.02.2023. The committee decided to approve the case subject to the conditions mentioned in the DGCA vide email dated 23.02.2023.
Part 12	Department of Biotechnology				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
186.	Institute For Stemcell Science & Regenerative Medicine	13-06-2022	4 VLS Aceol (Hofsteniamia)	1062000	Recommended by DAHD vide OM dated 28.06.2022.

	HQRXIMLAPPLY00000527 AM2		worms		Comments sought from D/o Biotechnology on 17.06.2022. D/o Biotechnology vide email dated 10.02.2023 has sought information from the firm. Letter issued on 15.02.2023.
Part 13	D/o Food & PD				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
187.	Encube Ethicals Private Limited HQRXIMLAPPLY00000175 AM23	26.4.22	1000 Kgs REFINED COCONUT OIL PH.EUR	15131900	Comments received FSSAI vide email dated 27.02.2023 The committee decided to direct the applicant to source the item through STE.
188.	ATNT LABORATORIES HQRXIMLAPPLY00002343 AM23	16.2.2023	1000 kgs. ANIAML FOOD having animal origin material	23099039	Comments sought from D/o Food on 16.02.2023
Part 14	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
189.	MANISH AGARWAL HQRXIMLAPPLY00000521 AM23	10-06-2022	50000.000 NOS Tiller Blade Used in Rotavators Of Agriculture Machinery	84329090	Comments sought from DA&FW on 13.06.2022. D/o A,C&FW vide email dated 11.08.2022 has sought some information / documents from the firm. Reminders sent on 26.08.2022 and 10.09.2022. Reply from the firm referred to DA&FW on

					17.10.2022
190.	MIDAS OVERSEAS HQRXIMLAPPLY00001429 AM23	20.10.20 22	200 MT Muskmelon Seeds	12077090	DA&FW vide OM dated 28.03.2023 has not recommended the case. The committee decided to reject the case.
191.	Shri Ram Gopal Ji HQRXIMLAPPLY00001036 AM23	20.8.22	100 MT Musk Melon Seeds	12077090	DA&FW vide OM dated 28.03.2023 has not recommended the case. The committee decided to reject the case.
192.	MANISH AGARWAL HQRXIMLAPPLY00001879 AM23	18.12.20 22	50000.000 NOS TILLER BLADE USED IN ROTAVATORS OF AGRICULTURE MACHINERY	84329090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 19.12.2022
193.	CHIRAG CORPORATION HQRXIMLAPPLY00002315 AM23	14.2.202 3	150/150 (300) sets COMPONENTS OF POWER TILLER (ROTARY TILLER) - GEARBOX (TRANSMISSION) and COMPONENTS OF POWER TILLER (ROTARY TILLER) - ROTAVATOR	84329010	Comments received from D/o Agriculture, Cooperation and Farmer's Welfare vide email dated 16.03.2023. The committee decided to examine the case on file for the approval of competent authority.
194.	L. CHHOTALAL AND SONS HQRXIMLAPPLY00002374 AM23	19.2.202 3	2000 MT WATERMELON SEEDS	12077090	DA&FW vide OM dated 28.03.2023 has not recommended the case. The committee decided to reject the case.
195.	SRI ANNAI AGENCIES HQRXIMLAPPLY00002578	11.3.202 3	8500 MT WATERMELON	12077090	DA&FW vide OM dated 28.03.2023 has not recommended the case.

	AM23		SEEDS		The committee decided to reject the case.
Part 15	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
196.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY00000608 AM23	22-06-2022	1 SET Filters (CISPR 25 chamber)	85480000	Comments received from DoT vide email dated 21.09.2022. Application referred to MeitY on 30.08.2022. Meity vide email dated 12.02.2023 has sought information from the firm.
197.	ST. JUDE MEDICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00002121 AM23	12.1.2023	363 nos. OPTISm PC E.4.3 INTL RFB, M5 Engine V2 RFB FRU, OPTISm DOC RFB, ILUMIEN OPTIS PC E.4.3 INTL RFB etc.	90189099	Comments sought from MeitY on 18.1.2023. Meity vide email dated 15.02.2023 has sought information from the firm.
198.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY00002201 AM23	27.1.2023	11 POUNDS (LBS) CATALYST 2960-X FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURITY APPLIANCE etc.	85176290, 85176990	Comments sought from MeitY on 31.1.2023

199.	DN ENTERPRISES HQRXIMLAPPLY00002369 AM23	18.2.2023	34272 nos. COMPUTER KIT WITH MOTHERBOARD AND POWER SUPPLY, DESKTOP HARD DRIVE 320GB and DESKTOP HARD DRIVE 500GB	84713010, 84717020	Comments sought from MeitY on 20.2.2023. Meity vide email dated 03.03.2023 has sought information from the firm.
Part 16	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
200.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00001579 AM23	14.11.2022	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010010	Comments sought from PESO on 16.11.2022. PESO vide letter dated 23.02.2023 has sought information from the firm. DL issued vide email dated 20.03.2023.
201.	SCHLUMBERGER ASIA SERVICES LIMITED HQRXIMLAPPLY00002362 AM23	17.2.2023	545965 nos. Explosives	36020010, 36030020, 36030031	Recommended by PESO vide OM dated 09.03.2023. The committee decided to examine the case on file for the approval of competent authority.
202.	FOCUS ENERGY LIMITED HQRXIMLAPPLY00002524 AM23	4.3.2023	150 kgs. Explosives	36020010, 36036000	Recommended by PESO vide OM dated 20.03.2023 The committee decided to examine the case or file for the approval of competent authority.
203.	ZF RANE AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY00002540	6.3.2023	308.1 kgs. PROPELLANT GUNI LP-C 6.0X2.0;	36020090	Recommended by PESO vide OM dated 20.03.2023 The committee decided to examine the

	AM23		PROPELLANT GUNI 327/GUNI AZM 4X2.0; AUTO IGNITION MATERIAL NTO 063 6.0X4.0 etc.		case on file for the approval of competent authority.
Part 17	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
204.	Kuru Agri Products HQRXIMLAPPLY00000807 AM23	18.07.2022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022. Reply received from the firm has been forwarded to MoEF&CC(SU) on 09.11.2022. Reminder sent to MoEF&CC(SU) on 06.01.2023. The committee decided to send reminder to MoEF&CC(SU Division). Reminder sent to MoEF&CC(SU Division) on 15.03.2023. MoEF&CC (SU) vide OM dated 22.03.2023 has sought information from the firm
205.	Balaji Agrifuels Private Limited HQRXIMLAPPLY00000817 AM23	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. MoEF&CC has sought specific documents from the applicant vide its OM dated 20.01.2023. The committee decided to send reminder to the firm. Reminder sent to the firm vide email dated 15.03.2023.

206.	CLOUD 9 HQRXIMLAPPLY00001942 AM23	27.12.20 22	10 MT Sandalwood (Santlum Album)	44039923	Comments sought from MOEF&CC (SU Divn) on 27.12.2022. MOEF&CC (SU) vide OM dated 04.01.2023 has sought information from the applicant. Letter sent to the applicant on 10.01.2023. The committee decided to send reminder to the firm. Reminder sent on 24.02.2023 & 11.03.2023. Committee decided to send a final reminder to the applicant.
207.	ADITI INTERNATIONAL HQRXIMLAPPLY00002127 AM23	18.1.202 3	900 MT SANDAL WOOD / SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 19.1.2023 MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 02.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to MOEF&CC (SU Divn) email dated 15.03.2023.
208.	NARESH INTERNATIONAL HQRXIMLAPPLY00002134 AM23	19.1.202 3	12 MT SANDAL WOOD(SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 15.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to MOEF&CC (SU Divn) email dated 15.03.2023.
Part	MSME				

18					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
209.	BD CORP HQRXIMLAPPLY00001653 AM23	24.11.2022	8000 pcs. Shoe Air Freshener Balls – Plastic balls and scent inside to remove bed smell from shoes.	33074900	Comments sought from MSME on 13.12.2022
Part 19	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
210.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY00001309 AM23	24.9.2022	10000 kgs. 1,1,1,2,3,3,3-HEPTAFLUOROPROPANE HFC 227 E A also Known as FM 200	29034600	Comments received from by MoEF&CC(OC) vide OM dated 18.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued to the firm on 13.12.2022. Reply received from the firm on 30.12.2022. Committee decided to seek necessary clearances once again from the applicant. Letter sent to the firm on 01.02.2023. The firm has submitted CTO from SPCB but not submitted necessary clearance from PESO. The committee decided to send reminder to the firm to submit necessary clearance from PESO.
211.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY00001591	16.11.2022	66000 MT R 134a Disposable CAN	29034500	Comments sought from MoEF&CC(O) on 17.11.2022.

	AM23		(450 Gm)		MoEF&CC(O) vide OM dated 23.11.2022 has sought further details from the firm. Letter issued on 14.12.2022. Reply is awaited
212.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00001589 AM23	03.11.20 22	2000000 kgs. 1,1,1,2 TETRAFLUOROETHA NE (R134A)	29034500	Comments received from MoEF&CC(O) vide OM dated 23.11.2022. The committee deferred the case for further examination.
213.	A S H TRADERS HQRXIMLAPPLY00001644 AM23	23.11.20 22	24 kgs. R 404 YORK GAS	38271100	Comments sought from MoEF&CC(OC) on 23.11.2022. MoEF&CC(O) vide OM dated 12.12.2022 has sought some information from the applicant. Reply is awaited.
214.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED HQRXIMLAPPLY00001640 AM23	22.11.20 22	1 kg. R240fa Standard	29037800	Comments sought from MoEF&CC (O) on 23.11.2022. MoEF&CC(OC) vide OM dated 12.12.2022 has sought some information from the firm.
215.	NIFCO SOUTH INDIA MANUFACTURING PRIVATE LIMITED HQRXIMLAPPLY00001732 AM23	3.12.202 2	700 kgs. PENTAFLUOROETHA NE – HFC 125	29034400	Comments received from MoEF&CC(OC) vide OM dated 14.12.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued on 28.12.2022. Reminder sent on 27.01.2023 and 11.02.2023. Committee decided to issue a final reminder. Reminder sent on 26.02.2023 & 13.03.2023. The

					committee decided to close the case due to no reply from the firm.
216.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00001744 AM23	5.12.2022	300 MT R-134a Cans 450 Grams (Tetrafluoroethane)	29034500	Comments received from MoEF&CC(OC) vide OM dated 14.12.2022. The Committee decided to seek details of the processing/manufacturing proposed to be undertaken from the firm. Letter issued on 06.01.2023. Reply received from the firm on 20.01.2023.
217.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00001778 AM23	9.12.2022	500 MT HFC-125 (44%), HFC-143a (52%), HFC-134a(4%)	38276100	Recommended by MoEF&CC(OC) vide OM dated 21.12.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 21.12.2022.
218.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00001868 AM23	16.12.2022	1000 MT 1,1,1,2-TETRAFLUOROETHANE, HFC - 134a	29034500	Comments received from MoEF&CC(O) vide OM dated 29.12.2022. Committee decided to seek a valid CTO from the applicant. Response is awaited from the firm.
219.	STALLION ENTERPRISES HQRXIMLAPPLY00001927 AM23	23.12.2022	1000000 kgs. (PENTA &TETRAFLUOROETHANE)R404A	38276100	Recommended by MoEF&CC(OC) vide OM dated 03.01.2023. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments.

					The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 03.01.2023.
220.	BETA HEALTH CARE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00001984 AM23	29.12.2022	4 nos. HEAT PUMP (REGRIGERANT R-134a)	38247100	Comments received from MoEF&CC(O) vide OM dated 06.03.2023. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
221.	ALLTEMP SUSTAINABLE REFRIGERANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002057 AM23	10.1.2023	309 kgs. Tetrafluoroethane (HFC-134a)	29034500	Comments received from MoEF&CC (OC) vide OM dated 19.01.2023. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter sent to the firm on 10.01.2023. Response is awaited from the firm.
222.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002161 AM23	21.1.2023	1000 MT Difluoromethane (HFC-32)	29034200	For Ex-post facto approval.
223.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002164 AM23	21.1.2023	250 MT HFC-32 (50%)+HFC-125 (50%) (R410A)	38276300	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued on 23.03.2023. Response is awaited

					from the firm.
224.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002162 AM23	21.1.202 3	1000 MT Difluoromethane (HFC-32)	29034200	For Ex-Post facto approval
225.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002163 AM23	21.1.202 3	500 MT HFC-32 (50%)+HFC-125 (50%) (R410A)	38276300	Recommended by MoEF&CC(O) vide OM dated 01.02.2023. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 01.02.2023
226.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002168 AM23	21.1.202 3	250 MT HFC-32 (50%)+HFC-125 (50%) (R410A)	38276300	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued on 23.03.2023. Response is awaited from the firm.
227.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY00002314 AM23	14.2.202 3	240000 kgs. REFRIGERANT R134A	29034500	Comments received from MoEF&CC(O) vide OM dated 23.02.2023. The committee deferred the case for further examination.
228.	HITACHI ASTEMO BRAKE SYSTEMS INDIA PRIVATE LIMITED	1.3.2023	64000 nos. (cans) HFC 134A	29034500	For Ex-post facto approval

	HQRXIMLAPPLY00002479 AM23				
229.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00002522 AM23	4.3.2023	200 gms. Pentafluoroethane - R- 125 and R-1132a (1,1 Difluoro ethylene or VDF)	29034400, 29033990	Recommended for 100 grams. by MoEF&CC (OC) vide OM dated 15.03.2023. The Committee decided to Approve the casesubject to conditions mentioned in the MoEF&CC (OC) OM dated 15.03.2022.
230.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY00002541 AM23	6.3.2023	200 kgs. BROMOFLUOROMET HANE	29037900	MoEF&CC (OC) vide OM dated 23.03.2023 has not recommended. The committee decided to reject the case as per comments received from MoEF&CC (O) vide OM dated 23.03.2023
231.	SRF LIMITED HQRXIMLAPPLY00002560 AM23	9.3.2023	1350000 Kgs. REFRIGERANT GAS HFC404A/ R404A, R- 152a (1,1- Difluoroethane)(i.e. HFC-152a) and 1,1,1,3,3- PENTAFLUOROPROP ANE (R-245fa)	38276100, 29034300, 29034700	Recommended by MoEF&CC (OC) vide OM dated 21.03.2023. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 21.03.2022.
232.	SHREE NAKODA REFRIGERATION HQRXIMLAPPLY00002585 AM23	13.3.202 3	5040 kgs. R32 REFRIGERANT GAS	29034200	Comments received from MoEF&CC (OC) vide OM dated 24.03.2023. The Committee decided to decided to seek clarification regarding the purpose of import.
233.	FITECH ENGINEERS PVT LTD	10.3.202 3	40000 kgs. HFC227ea	29034600	Comments received from MoEF&CC (OC) vide OM dated 21.03.2023.

	HQRXIMLAPPLY00002566 AM23				The Committee decided to decided to seek clarification regarding the purpose of import.
234.	LUPIN LIMITED HQRXIMLAPPLY00002597 AM23	13.3.202 3	1000 POUNDS (LBS) Solstice Propellant UHP	29035100	Comments sought from MOEF&CC(OC) on 14.3.2023.MOEF&CC(OC) vide email dated 21.03.2023 has sought information from the firm. Letter issued on 21.03.2023.
Part 20	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
235.	Max Speciality Films Private Limited HQRXIMLAPPLY00001101 AM23	30.8.22	1500 Pcs Fibre Reinforced Plastic core- FRPCore(Second Hand/Reusable)	39234000	Recommended by D/o C&PC vide OM dated 21.11.2022 Comments sought from MoEF&CC(HSMD) on 01.09.2022. Committee decided to direct the firm to approach MoEF&CC vide the IWMS portal.DL issued on 22.03.2023.
236.	Sirim Scientific Solutions HQRXIMLAPPLY00001074 AM23	25.8.22	68 Kgs 38? Procite/ 200mm /OD 470 /core 76	39211100	Recommended by D/o C&PC vide OM dated 01.11.2022. Comments sought from MoEF&CC (HSMD) on 06.09.2022. Committee decided to direct the firm to approach MoEF&CC vide the IWMS portal.DL issued on 22.03.2023.
237.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY00000585 AM23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from . DL issued on 22.03.2023on 06.09.2022. D/o C&PC informed the committee that the

					case is under examination with them.
238.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY00001755 AM23	5.12.2022	5000 Mt DENATURED ETHYL ALCOHOL	22072000	Comments sought from D/oC&PC on 6.12.2022 D/o C&PC vide email dated 15.12.2022 has sought information from the firm.DL issued on 20.12.2022. D/o C&PC vide email dated 22.02.2023 has requested to call additional information. The committee decided to seek clarification from the firm. DL issued on 15.03.2023.
239.	GUJARAT NARMADA VALLEY FERTILIZERS & CHEMICALS LIMITED HQRXIMLAPPLY00001968 AM23	29.12.2022	50000000 ltrs. DENATURED ETHYL ALCOHOL (DEA)	22072000	For Ex-post facto approval
240.	ALKYL AMINES CHEMICALS LIMITED HQRXIMLAPPLY00001985 AM23	30.12.2022	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Recommended for 21950 MT by D/o C&PC vide OM dated 27.03.2023. The committee decided to approve the case for 21950 MT subject to the conditions mentioned in the D/o C&PC OM dated 27.03.2023.
241.	N N GRAPHICS HQRXIMLAPPLY00002042 AM23	7.1.2023	1220 nos. POF(POLYOLEFIN) shrink film used for industrial grade packing	39206912	The firm has been requested to submit supporting documents on 09.01.2023. The committee decided to also seek clarification whether the said goods are new/re-cycled/waste. Letter sent to the firm on 02.02.2023.

					The committee decided to send reminder to the firm. Reminder sent on 04.03.2023 & 19.03.2023.
242.	NISHANT ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00002109 AM23	16.1.202 3	5000 MT DENATURED ETHYL ALCOHOL	22072000	Recommended for 3570 MT by D/o C&PC vide OM dated 27.03.2023. The committee decided to approve the case for 3570 MT subject to the conditions mentioned in the D/o C&PC OM dated 27.03.2023.
243.	SATYAM PETROCHEMICALS HQRXIMLAPPLY00002120 AM23	17.1.202 3	30000 MT Ethyl Alcohol and other spirits, denatured, of any strength	22072000	Recommended for 12750 MT by D/o C&PC vide OM dated 27.03.2023. The committee decided to approve the case for 12750 MT subject to the conditions mentioned in the D/o C&PC OM dated 27.03.2023.
244.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002225 AM23	1.2.2023	2.5 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comments sought from C&PC on 1.2.2023 The committee decided to send reminder to Chemical Division in D/o C&PC
245.	SHAKTI DISTILLERIES PRIVATE LIMITED HQRXIMLAPPLY00002228 AM23	31.1.202 3	10000 MT DENATURED ETHYL ALCOHOL	22072000	Recommended for 6750 MT by D/o C&PC vide OM dated 27.03.2023. The committee decided to approve the case for 6750 MT subject to the conditions mentioned in the D/o C&PC OM dated 27.03.2023.
246.	LAXMI ORGANIC INDUSTRIES LIMITED HQRXIMLAPPLY00002246 AM23	3.2.2023	150000 MT DENATURED ETHYL ALCOHOL	22072000	Recommended for 106000 MT by D/o C&PC vide OM dated 27.03.2023. The committee decided to approve the case for 106000 MT subject to the conditions mentioned in the D/o C&PC

					OM dated 27.03.2023.
247.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002260 AM23	6.2.2023	2.5 kgs. Tert-Butanol-D10 (CAS No.53001-22-2) and Sulfuric Acid-D2 (CAS No.13813-19-9)	28459090	The firm has withdrawn the application. Accordingly, the committee decided to close the case.
248.	DHAMPUR SUGAR MILLS LIMITED HQRXIMLAPPLY00002526 AM23	4.3.2023	15000 MT Denatured Ethyl Alcohol	22072000	Comments sought from C&PC on 10.03.2023 D/o C&PC vide email dated 10.03.2023 has sought information from the firm
249.	KLJ PETROPLAST LIMITED HQRXIMLAPPLY00002545 AM23	7.3.2023	10000 MT Denatured Ethyl Alcohol	22072000	Comments sought from C&PC on 9.3.2023 D/o C&PC vide email dated 10.03.2023 has sought information from the firm
250.	KANORIA CHEMICALS & INDUSTRIES LTD HQRXIMLAPPLY00002543 AM23	7.3.2023	5000 MT ETHYL ALCOHOL DENATURED, OF ANY STRENGTH	22072000	Comments sought from C&PC on 9.3.2023 D/o C&PC vide email dated 17.03.2023 has sought information from the firm
Part 21	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status



251.	SIGMA CHEMICAL INDUSTRIESS HQRXIMLAPPLY00314896 AM22	11.01.22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022. Comments received from M/o Mines vide letter dated 03.02.2022. Committee decided to direct the firm to provide suitable NOC from MoEF&CC. Letter sent to the firm on 01.02.2023.
252.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY00000449 AM23	01-06- 2022	100 MTS FIX CARBON 97%, SULPHUR 2%	38019000	Comments sought from MoEF (HSMD) on 28.06.2022. Reminder sent on 10.08.2022.
253.	Mahavir Bullion & Refinery Private Limited HQRXIMLAPPLY00000720 AM23	07.7.22	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%, Copper 15%)	71123000	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 26.09.2022
254.	Parker Precious Metals LLP HQRXIMLAPPLY00000616 AM23	23-06- 2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.

					The firm replied on 07.10.2022
255.	AJ Refinery Private Limited HQRXIMLAPPLY00000615 AM23	23-06- 2022	7 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC.Reminder sent ob 22.03.2023. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 18.08.2022
256.	Bright Metal Refiners HQRXIMLAPPLY00000621 AM23	23-06- 2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC.Reminder sent ob 22.03.2023 The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 03.10.2022
257.	Sovereign Metals Limited HQRXIMLAPPLY00000617 AM23	23-06- 2022	6 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC.Reminder sent on 22.03.2023 The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 27.09.2022
258.	AGNIS BULLION HOUSE LLP	23-06- 2022	7 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022.Reminder sent on 10.08.2022.

	HQRXIMLAPPLY00000618 AM23				The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 25.08.2022
259.	Equidem Enterprise Private Limited HQRXIMLAPPLY00000636 AM23	25-06-2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023 & 22.03.2023. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 06.10.2022
260.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY00000643 AM23	27-06-2022	3 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.

					The firm replied on 07.10.2022
261.	Augmont Enterprises Private Limited HQRXIMLAPPLY00000529 AM23	13.06.2022	2000 kgs. GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 28.09.2022
262.	MGR Overseas Private Limited HQRXIMLAPPLY00000685 AM23	29-06-2022	2 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 01.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 03.10.2022
263.	MMTC – Pamp India Private Limited HQRXIMLAPPLY00000745 AM23	11.07.2022	10 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 01.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 30.09.2022
264.	Kundan Care Products	2.8.2022	20000 kgs.	71129100	Comments sought from MoEF (HSMD) on

	Limited HQRXIMLAPPLY00000917 AM23		GOLD SCRAP		03.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. The firm replied on 17.08.2022
265.	Zaveri And Company Private Limited HQRXIMLAPPLY00000962 AM23	10.8.22	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding Sweeping	71129100	Comments sought from MoEF (HSMD) on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 10.08.2022. The firm replied on 18.08.2022
266.	METORO PRECIOUS REFINARY PRIVATE LIMITED HQRXIMLAPPLY00001198 AM23	15.9.2022	1000 kgs. Sweepings Containing Gold Or Silver (5% To 7% Of Gold Or Silver) And Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%)	71129920, 71123000	Comments sought from MoEF (HSMD) on 15.09.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.
267.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY00001228 AM23	15.9.2022	71123000 kgs. Spent CatlystOf Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal; Other	71129990/ 71123000	Comments sought from MoEF (HSMD) on 13.10.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.

			Waste And Scrap Of Precious Metal/Compounds Of A Kind Preincipally For Recovery Of Metal; Ash Containing Precious Metakl Or Precious Metal Compounds Etc.		
268.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY00000423 AM23	30-05-2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed that they have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate Change. Reminder sent to MoEF&CC (HSMD) on 10.08.2022.
269.	G SURGIWEAR LIMITED 052100850839AM21	5.03.2021	500 kgs. TITANIUM POWDER (Ti-6Al-4V)	8108200090	The firm has been requested to apply online to MoEF&CC (HSMD) on 16.11.2022
270.	IMAGINARIUM SOLUTIONS (I) PRIVATE LIMITED HQRXIMLAPPLY00001596 AM23	17.11.2022	400 kgs AP&C-PA-PS-043 Ti-6Al-4V-Gr 23 15-45 Ti64 grade 23 EBM & 5 EBM, 2 EBM powder Arcam Ti48Al2Cr2Nb	81082000	The firm has been requested to apply online to MoEF&CC (HSMD) on 18.11.2022
271.	REVALYU RECYCLING (INDIA) LIMITED HQRXIMLAPPLY00001689	29.11.2022	2000 MT PET SCRAP (Pet Flake)	39076930	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter sent to

	AM23				the firm on 15.02.2023.
272.	RHODIUM MASTER HQRXIMLAPPLY00001703 AM23	30.11.20 22	20 MT SPENT CATALYST CONTAINING PRECIOUS METAL.	71129990	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter sent to the firm on 06.02.2023.
273.	Mohandis Enterprises HQRXIMLAPPLY00001874 AM23	17.12.20 22	600 MT PET flake (chip)/PET bottle scrap, Viscosity 0.70 ? 0.80 dl/g Melting index 35 ? 5 g/10 min	39076110	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter sent to the firm on 15.02.2023.
274.	RAVINDRA HERAEUS PRIVATE LIMITED HQRXIMLAPPLY00001947 AM23	27.12.20 22	15 MT SPENT CATALYST CONTAINING PRECIOUS METAL	71129990	For Ex-post facto approval
275.	INDUSTRIAL METAL POWDERS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002036 AM23	7.1.2023	650 kgs. TITANIUM POWDER	81082000	The firm has been requested to apply online in MoEF&CC for NOC through their IWMS Portal on 10.01.2023
276.	RUBAMIN PRIVATE LIMITED HQRXIMLAPPLY00002129 AM23	18.1.202 3	29000 MT Spent Catalyst containing Molybdenum, Vanadium, Nickel, Cadmium, Zinc, Copper, Cobalt, Manganese (B1120/A2030)	26209900	Recommended received from MoEF&CC(HSMD) vide OM dated 27.12.2022. Committee decided to approve the case subject to conditions mentioned in MoEF&CC(HSMD) OM dated 27.12.2023.
277.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY00002143 AM23	17.1.202 3	1850 kgs. TITANIUM POWDER 90-500 MICRON	81082000	The firm has been requested to apply online in MoEF&CC(HSMD) for NOC on 20.01.2023.

278.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00002197 AM23	27.1.202 3	30 kgs. Titanium Powder Scientific research and development	81082000	The firm has been requested to apply online in MoEF&CC(HSMD) for NOC on 20.01.2023.
279.	STRAPEX SYNTHETICS PRIVATE HQRXIMLAPPLY00002206 AM23 LIMITED	27.1.202 3	200 MT PET FLAKES , PET CHIP	39076990	Comments sought from MOEF (HSMD) on 30.01.2023
280.	KASHI VISHWANATH TEXTILE MILL PRIVATE LIMITED HQRXIMLAPPLY00002280 AM23	7.2.2023	1980 MT PET FLAKES	39076930	The firm has submitted copy of NOC dated 16.03.2022 of MoEF&CC. Comments sought from MOEF (HSMD) on 22.03..2023. MoEF&CC vide email dated 28.02.2023 informed that the NOC dated 22.03.2022 was issued by them but thereafter it was revised in 116 th Meeting of EC. And now this permission letter stands withdrawn. No revised NOC has been issued to the applicant thereafter. Accordingly, the committee decided to reject the case.
281.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00002356 AM23	17.2.202 3	13420.5 kgs.Mercury	28054000	Recommended by MoEF&CC (HSMD) vide letter dated 15.2.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC OM dated 15.2.2023
282.	REFRACAST	13.3.202	1500 MT	26209900	Recommended by MoEF&CC (HSMD) vide

	METALLURGICALS PRIVATE LIMITED HQRXIMLAPPLY00002582 AM23	3	SPENT ATALYST /RESIDUE CONTAINING VANADIUM, NICKEL,COBALT,MO LYBDENUM		letter dated 23.03.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 23.03.2023
Part 22	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
283.	PUNJAB RUBBERS HQRXIMLAPPLY00000634 AM23	30.07.2022	1000000 kgs. latex gloves	40151900	Comments sought from MoEF&CC (HSMD) on 26.07.2022. Comments sought from DPIIT on 26.07.2022. DPIIT vide OM dated 31.01.2023 has sought information from the firm. Letter sent to the firm on 14.02.2023. The committee decided to send reminder to the firm. Reminder sent on 13.02.2023 & 01.03.2023. The committee decided to send reminder to the firm
284.	Indo-Mim Private Limited HQRXIMLAPPLY00000998 AM23	16.8.22	3000 Kgs F75 Scrap Material.	81053000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comments sought from DPIIT on 17.08.2022. DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case of M/o H&FW. Comments sought from

					M/oH&FW on 03.01.2023. The committee decided to send reminder to M/oH&FW. Reminder sent on 21.03.2023.
285.	Pondy Oxides And Chemicals Limited HQRXIMLAPPLY00001120 AM23	2.9.22	6000 MT Lead Acid Battery Scrap asper ISRI 'Rains' /Battery Plates as per ISRI 'Rails	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2021. Comments sought from DPIIT on 05.09.2022. DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to DPIIT on 06.01.2023. DPIIT informed the committee that case is under examination with them. Reply has been received and sent to the DPIIT on 16.03.2023. The committee decided to send reminder to the DPIIT.
286.	SHUBHAM SALES CO. HQRXIMLAPPLY00001442 AM23	21.10.20 22	12000 MT ALUMINIUM CATHODES RESIDUES & CARBON RESIDUE	76020090	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comment sought from DPIIT on 27.10.2022. DPIIT vide OM dated 24.11.2022 has sought some information/documents from the firm. Letter issued on 08.12.2022. Reminder issued to the firm on 23.12.2022. The committee decided to send reminder to the firm. Reminder sent on 21.02.2023 & 08.03.2023. The committee decided to send final reminder to the firm.
287.	PONDY OXIDES AND		3000 MT	85499100	Recommended by MoEF&CC (HSMD) vide

	CHEMICALS LIMITED HQRXIMLAPPLY00001580 AM23	15.11.20 22	Lead Battery Scrap as per ISRI 'Rains' / Lead Battery Plates as per ISRI 'Rails'		letter dated 14.03.2022 Comments sought from DPIIT on 15.11.2022. DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. DL issued on 21.12.2022. Reply received from the firm has been forwarded to DPIIT on 06.01.2023. DPIIT informed the committee that case is under examination with them. The committee decided to send reminder to the DPIIT.
288.	PHENIX ENTERPRISE HQRXIMLAPPLY00001584 AM23	16.11.20 22	5000 MT Used rubber tyre with one cut with wire and used rubber and tube tyre scrap (pressed and baled)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 14.03.2023 Recommended for 1852 MT by DPIIT vide OM dated 16.03.2023. The committee decided to approve the case for 1852 MT subject to the condition mentioned in DPIIT OM dated 16.03.2023 & MoEF&CC (HSMD) letter dated 14.03.2023
289.	SRI VIGNESWARA FOUNDRY HQRXIMLAPPLY00001754 AM23	06.12.22	1000 MT of Lead Battery Plates covered by ISRI Code word "Rails"	85491100	Recommended by MoEF&CC vide OM dated 06.05.2022 Recommended for 797.50MT by DPIIT vide OM dated 23.03.2023. The committee decided to approve the case for 797.50MT subject to the condition mentioned in DPIIT OM dated 23.03.2023 & MoEF&CC (HSMD) letter dated 16.05.2022, and subject to physical

					verification of the premises of the firm by concerned RA
290.	SHRISONS REVIVAL PRIVATE LIMITED HQRXIMLAPPLY00001637 AM23	22.11.22	1000 MT of Lead Scrap (ISRI code:- Rails, Rents, Rakes)	85491100	Recommended by MoEF&CC vide letter dated 31.08.2022 Comments sought from DPIIT on 23.11.2022. DPIIT vide OM dated 26.12.2023 has sought information from the firm. DL issued on 26.12.2022. Reply received from the firm has been forwarded to DPIIT on 15.03.2023. DPIIT informed the committee that case is under examination with them. The committee decided to send reminder to the DPIIT
291.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001886 AM23	19.12.20 22	10000 MT Lead acid battery scrap as isri code rains	85491100	Recommended by MoEF&CC(HSMD) vide letter dated 14.11.2022. Comments sought from DPIIT on 19.12.2022 DPIIT vide OM dated 22.12.2022 has sought information from the firm. Letter issued to the firm on 26.12.2022. Reply received from the firm has been forwarded to DPIIT on 03.02.2023. Again DPIIT vide email dated 03.02.2023 has sought information from the firm. Letter issued to the firm on 03.02.2023. The committee decided to send reminder to the firm. Reminder sent on 21.02.2023 & 08.03.2023. The committee decided to send reminder to the firm.

292.	CLASSIC RUBBER HQRXIMLAPPLY00001895 AM23	20.12.20 22	20000 MT USED RUBBER TYRES SCRAP /TUBES SCRAP (MULTIPLE CUTS / PRESS BALED / SHREDDED)	40040000	For Ex post facto approval
293.	HABIB TRADING COMPANY HQRXIMLAPPLY00002059 AM23	10.1.202 3	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491100	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter issued to the firm on 01.02.2023. Comments sought from DPIIT on 11.01.2023. DPIIT informed the committee that case is under examination with them. The committee decided to send reminder to the DPIIT
294.	TEJASVINI INDUSTRIES HQRXIMLAPPLY00002155 AM23	20.1.202 3	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 23.03.2023. DPIIT vide OM dated 25.01.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. The committee decided to send reminder to the firm. Reminder sent on 28.02.2023 & 15.03.2023. The committee decided to send reminder to the firm.
295.	SHRI BALAJI AGRO PRODUCTS HQRXIMLAPPLY00002171 AM23	23.1.202 3	705 MT Rubber Tyres Scrap/ Tube Scrap (in multiple cut / Shreds / Pressed &	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 23.12.2022 Recommended by DPIIT vide letter dated 13.03.2023.

			Baled Form		The committee decided to approve the case subject to the condition mentioned in DPIIT OM dated 13.03.2023 and MoEF&CC (HSMD) letter dated 23.12.2022
296.	M J RUBBERS AND RECLAIMS HQRXIMLAPPLY00002204 AM23	28.1.2023	2340 MT Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	For Ex post facto approval
297.	PIPANIA SAG INDUSTRIES HQRXIMLAPPLY00002351 AM23	17.2.2023	2420 MT Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 14.2.2023 Recommended by DPIIT vide OM dated 16.03.2023. The committee decided to approve the case subject to the condition mentioned in DPIIT OM dated 16.03.2023 & MoEF&CC (HSMD) letter dated 14.02.2023.
298.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00002388 AM23	21.2.2023	9060 MT OLD/ USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDDED/PRE SSED & BALED)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 16.2.2023 Recommended by DPIIT vide OM dated 13.03.2023. The committee decided to approve the case subject to the condition mentioned in DPIIT OM dated 13.03.2023 & MoEF&CC (HSMD) letter dated 16.02.2023.
299.	TINNA RUBBER AND	21.2.2023	1200 MT	40040000	Recommended by MoEF&CC(HSMD) vide

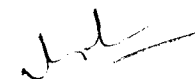
	INFRASTRUCTURE LIMITED HQRXIMLAPPLY00002389 AM23	3	OLD/ USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDDDED/PRE SSED & BALED)		letter dated 16.2.2023 Recommended for 914 MT by DPIIT vide OM dated 16.03.2023. The committee decided to approve the case for 914 MT subject to the condition mentioned in DPIIT OM dated 16.03.2023 & MoEF&CC (HSMD) letter dated 16.02.2023.
300.	CHENNAI CRUMB INDUSTRIES HQRXIMLAPPLY00002399 AM23	22.2.202 3	1500 MT "Used Rubber Tyre Scrap - Multiple cut or Pressed & Baled form"	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 21.2.2023 Recommended by DPIIT vide OM dated 13.03.2023 The committee decided to approve the case subject to the condition mentioned in DPIIT OM dated 13.03.2023 & MoEF&CC (HSMD) letter dated 21.02.2023.
301.	ALSTOM TRANSPORT INDIA LIMITED HQRXIMLAPPLY00002477 AM23	1.3.2023	8 no. Factory Validation Platform (PART NO TBC1801001) (OLD AND USED), interlocking (Part no 1809) (OLD AND USED) and OLD AND USED Server (CZ294B0LYD, CZ29480KLZ,CZ28250J FK,CZ28250G9Z,CZ282 50G94, CZ28250JFV)	90312000, 86080090, 84715000	Recommended by MoEF&CC(HSMD)-vide letter dated 10.01.2023 Comments sought from Meity on 17.3.2023 The committee decided to send the reminder to Meity.

302.	LAKSHMI GANAPATHI INDUSTRIES HQRXIMLAPPLY00002521 AM23	4.3.2023	8500 MT Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Comments sought from MOEF (HSMD) on 6.3.2023
					Comments sought from DPIIT on 6.3.2023 DPIIT vide OM dated 09.03.2023 has sought information from the firm. Letter issued to the firm on 21.03.2023. The committee decided to send reminder to the firm.
303.	TANMAY RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00002433 AM23	25.2.2023	1500 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Comments sought from MOEF (HSMD) on 27.2.2023
					Comments sought from DPIIT on 27.2.2023. DPIIT vide OM dated 01.03.2023 has sought information from the firm. DL issued to the firm vide email dated 17.03.2023. The committee decided to send reminder to the firm.
304.	MARKAP RESOURCES PRIVATE LIMITED HQRXIMLAPPLY00002546 AM23	7.3.2023	10000 MT Used Rubber Tyre Scrap	40040000	Comments sought from MOEF (HSMD) on 09.03.2023.
					Comments sought from DPIIT on 09.03.2023. DPIIT vide OM dated 14.03.2023 has sought information from the firm. Letter issued to the firm on 21.03.2023. The committee decided to send reminder to the firm.
305.	NINE SEAS RUBBER INDIA HQRXIMLAPPLY00002576 AM23	9.3.2023	12520 MT Old & Used Rubber Tyres & Butyl Tubes Scrap (Pressed baled /	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 12.1.2023
					Recommended by DPIIT vide OM dated 21.03.2023 The committee decided to approve the

			shredded / multi cuts)		case subject to the condition mentioned in DPIIT letter dated 21.03.2023 and MoEF&CC (HSMD) letter dated 12.01.2023.
306.	DELTA RUBBER TECH HQRXIMLAPPLY00002592 AM23	13.3.202 3	1500 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 06.03.2023 Recommended for 1240 MT by DPIIT vide vide OM dated 27.03.2023 The committee decided to approve the case for 1240 MT subject to the conditions mentioned in the MoEF&CC Letter dated 06.03.2023 and DPIIT OM dated 27.03.2023.
307.	ESAJ INTERNATIONAL HQRXIMLAPPLY00002574 AM23	11.3.202 3	1500 MT Old and Used Rubber Tyres & tubes Scrap (multiple Cuts/ Press Baled/ Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 14.10.2022. Recommended by DPIIT vide OM dated 21.03.2023 The committee decided to approve the case subject to the condition mentioned in DPIIT OM dated 21.03.2023 &MoEF&CC (HSMD) letter dated 14.10.2022 and subject to physical verification of the premises of the firm by concerned RA.
308.	GREENESTA RUBBER LLP HQRXIMLAPPLY00002595 AM23	13.3.202 3	5730 MT Old/Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 14.02.2023 Comments sought from DPIIT on 14.03.2023 DPIIT vide OM dated 23.03.2023 has sought some information from the firm.
Part	DPIIT				

23					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
309.	Mersen India Private Limited HQRXIMLAPPLY00001100 AM23	30.8.22	640 Kgs SILVER POWDER	71061000	Recommended for 451.44 kgs. by DPIIT vide OM dated 24.03.2023. The committee decided to approve the case for 451.44 Kgs. subject to the condition mentioned in DPIIT OM dated 24.03.2023
310.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001518 AM23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900, 71069290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them.Reply received from the firm sent to the DPIIT 15.03.2023. The committee decided to send reminder to the DPIIT.
311.	CERATIZIT INDIA PRIVATE LIMITED HQRXIMLAPPLY00001601 AM23	18.11.2022	10 kgs. 27942101 ARGOBRAZE 49H ROD 1.0 MM DIA X 500MM L ISO 17672:2016 AG 449 and 27942102 ARGOBRAZE 49H ROD 0.5MM DIA X 500MM L ISO 17672:2016 AG 449	71069290	Comments sought from DPIIT on 21.11.2022 DPIIT vide OM dated 30.12.2023 has sought information from the firm. DL issued to the firm on 06.01.2023. The committee decided to send reminder to the firm.Reminder sent to the firm on 20.02.2023 & 07.03.2023. The committee decided to send reminder to the firm.
312.	SPACE APPLICATIONS CENTRE-ISRO HQRXIMLAPPLY00001635 AM23	18.11.2022	11800 pcs. Silvaloy 721 VTG Washer .260 ID x .323 OD x .0020; Premabrazed 127 VTG Washer 1.102	71081300	For Ex-post facto approval.

			ID x 1.161 OD x .0020; Premabraz 127 VTG Washer 0.630 ID x 0.669 OD x .0020 etc.		
313.	ALTERNATIVE GREEN INITIATIVES INDIA PRIVATE LIMITED HQRXIMLAPPLY00001849 AM23	15.12.20 22	50000 MT Discarded Conveyor Belts.	40040000	Comments sought from DPIIT on 15.12.2022. DPIIT vide OM dated 20.12.2022 has sought information from the firm. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent on 03.02.2023 & 5.03.2023. The committee decided to send reminder to the firm.
314.	BRIDGESTONE INDIA PRIVATE LIMITED HQRXIMLAPPLY00001701 AM23	28.11.20 22	40 nos. of used tyres	40122010, 40122020	Comments sought from DPIIT on 23.12.2022. Reminder sent to DPIIT on 17.03.2023. Application has been again forwarded to DPIIT on 24.03.2023.
315.	FUTURE MEDIA HQRXIMLAPPLY00001931 AM23	24.12.20 22	68 nos. NIGHTFOX SWIFT, CORSAC,VULPES,110 R, 100V DIGITAL NIGHT VISION BINOCULAR; NIGHTFOX CUB DIGITAL NIGHT VISION MONOCULAR and NIGHTFOX RED AND CAPE DIGITAL VISION GOGGLES	90051000; 90058010; 90058090	Comments sought from DPIIT on 12.01.2023 DPIIT vide OM dated 17.01.2023 informed that they are not concerned in the matter. Committee decided to refer the matter to DRDO for comments. Comments sought from DRDO on 07.02.2023. The committee decided to send reminder to DRDO. Comments sought from DRDO on 07.02.2023. The committee decided to send reminder to DRDO.



316.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002035 AM23	7.1.2023	78 kgs. SILVER GASKET Spec FINE GRAIN SILVER	71069290	Comments sought from DPIIT on 9.1.2023. DPIIT sought information from the firm. Letter issued to the firm on 15.02.2023. Comments sought from MHI on 14.02.2023. The committee decided to send reminder to MHI and the firm. Reply received from the firm and sent to the DPIIT on 14.03.2023. MHI vide OM dated 01.03.2023 has granted their NOC, subject to concurrence of NPCIL. Concurrence sought from NPCIL on 17.03.2023
317.	CARBON MEDIA HQRXIMLAPPLY00002050 AM23	9.1.2023	10 nos. COMMEMORATIVE/ NUMISMATIC COINS IN BAS METAL/ SILVER EXCEPT GOLD	97053900	The firm has been requested to submit supporting documents on 10.01.2023. The committee decided to examine the case on file for the approval of competent authority.
318.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002139 AM23	19.1.2023	200 gms. COMPOSITION GOLD CONDUCTOR	71081300	Comments sought from DPIIT on 19.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to send reminder to DPIIT
319.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00002142 AM23	19.1.2023	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to

					send reminder to DPIIT
320.	PREMIER ENERGIES PHOTOVOLTAIC PRIVATE LIMITED HQRXIMLAPPLY00002218 AM23	31.1.2023	11000 kgs. SILVER CONDUCTOR FRONT SIDE METALLIC PASTE and SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	Comments sought from DPIIT on 31.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. The committee decided to send reminder to DPIIT
321.	SOCIETY FOR INNOVATION AND DEVELOPMENT HQRXIMLAPPLY00002231 AM23	1.2.2023	1 no. / 100 gms. 1 no. of G4-9000-D73, Gold Au Target, 76.2mm Dia x 6.35 mm Thick, 99.999% pure and 100 gms. of Gold Au Pellets, 3mm dia x 3 mm long, 99.999% pure	71159010	Comments sought from DPIIT on 2.2.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. The committee decided to send reminder to DPIIT
322.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY00002263 AM23	6.2.2023	85000 kgs. SILVER ALLOY POWDER	71061000	Comments sought from DPIIT on 7.2.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. The committee decided to send reminder to DPIIT
323.	JUPITER INTERNATIONAL LIMITED HQRXIMLAPPLY00002267 AM23	7.2.2023	8686.28 kgs. Silver Conductor Front side metallic paste	71069290	Recommended for 3,000 Kgs by DPIIT vide OM dated 27.03.2023. The committee decided to approve the case for 3,000 Kgs subject to the conditions mentioned in the DPIIT OM dated 27.03.2023.
324.	GENERAL OPTICS (ASIA) LTD HQRXIMLAPPLY00002270	8.2.2023	500 gms. Silver Granulate 99.99%	71069100	Comments sought from DPIIT on 9.2.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on

	AM23				15.03.2023. The committee decided to send reminder to DPIIT.
325.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002289 AM23	10.2.2023	4580.25 gms., 11.462 kgs. and 1318 gms. of 4580.25 gms. of PALCUSIL 25 BRAZING WIRE, 11.462 kgs. of BRAZING WIRE VAC AU37% and 1318 gms. of V-99 BRAZING STRIP	71069290, 71081300	Comments sought from DPIIT on 13.2.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. The committee decided to send reminder to DPIIT.
326.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002290 AM23	10.2.2023	2420 gms., 12862 gms. and 4.119 kgs. 2420 gms. of PALCUSIL-5 FOIL, 12862 gms. of BRAZING ALLOY NICUSIL and 4.119 kgs. of BRAZING WIRE AG 90%	71069290	Comments sought from DPIIT on 13.2.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. The committee decided to send reminder to DPIIT
327.	JUPITER INTERNATIONAL LIMITED HQRXIMLAPPLY00002268 AM23	7.2.2023	8686.28 kgs. Silver Conductor paste rare side	71069290	Comments sought from DPIIT on 20.2.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. The committee decided to send reminder to DPIIT.
328.	TRIUMPH INTERNATIONAL (INDIA) PRIVATE LIMITED	17.2.2023	9000 pcs. Office and Archive Shelving, double sided	73089090	Comments sought from DPIIT on 20.2.2023 The committee decided to send reminder to DPIIT

	HQRXIMLAPPLY00002350 AM23		use [H=2.000mm(8x), 2.500mm(8x), 3.000 mm(10x)]		
329.	FORCE MOTORS LIMITED HQRXIMLAPPLY00002428 AM23	24.2.202 3	90 kgs. BRAZING ALLOY	71069290	Comments sought from DPIIT on 27.2.2023 The committee decided to send reminder to DPIIT
330.	C&S ELECTRIC LIMITED HQRXIMLAPPLY00002455 AM23	27.2.202 3	120 kgs. SILVER BRAZE PASTE	71069290	Comments sought from DPIIT on 28.2.2023 The committee decided to send reminder to DPIIT
331.	SRI BALAJI POLYMER HQRXIMLAPPLY00002466 AM23	28.2.202 3	2520000 kgs. REUSED FISHING NET	63109090	Comments sought from DPIIT on 28.2.2023 The committee decided to seek comments from D/o C&PC.
332.	AURICO RUBBER INDUSTRIES HQRXIMLAPPLY00002469 AM23	28.2.202 3	25000 MT Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh	40040000	Recommended for 10200MT by DPIIT vide OM dated 13.03.2023. The committee decided to approve the case subject to the condition mentioned in DPIIT letter dated 13.03.2023 and subject to physical verification of the premises of the firm by the concerned RA.
333.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002473 AM23	28.2.202 3	9.97 MT Tin and Articles Thereof, Nickel and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090, 75030090, 40040000	Comments sought from DPIIT on 1.3.2023 The committee decided to seek comments from M/o Steel.
334.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002549 AM23	7.3.2023	58000 nos. CUSIL PREFORM 108X95X0.08; CUSIL PREFORM 98X82X0.10	71069290	Comments sought from DPIIT on 9.3.2023 The committee decided to send reminder to DPIIT

			; CUSIL PREFORM 42X27X0.08 and CRINCKLED PREFORM 72X60X0.15		
335.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002550 AM23	7.3.2023	85880 nos CUSIL PREFORM 75X45X.1; CUSIL PREFORM 35X5.5X.05; CUSIL PREFORM18X.08 etc.	71069290	Comments sought from DPIIT on 9.3.2023 The committee decided to send reminder to DPIIT
336.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY00002565 AM23	10.3.2023	100 kgs. Brazing/Silver Brazing Alloys in the form of foil or sheet of different thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder	71069210, 71061000	Comments sought from DPIIT on 13.3.2023 The committee decided to send reminder to DPIIT
337.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00002506 AM23	3.3.2023	50 gms. EAU0DM0001 Au 3mmDia x 3mmTH GOLD PELLETS	71081200	The committee decided to approve the case for R&D purpose on the basis of SOP of Meity dated 21.01.2022.
338.	Indian Institute Of Science HQRXIMLAPPLY00002586 AM23	13.3.2023	6 gms. AU00-WR-000133 Gold wire (99.99%) with Diameter 0.10mm, Length 50m	71081300	The committee decided to approve the case for R&D purpose on the basis of SOP of Meity dated 21.01.2022.
339.	RADHE EXIM PRIVATE LIMITED HQRXIMLAPPLY00002590	13.3.2023	15000 MT Crumb Rubber/ Granules Having Size Finer than	40040000	DPIIT vide OM dated 22.03.2023 has not recommended the case. The committee decided to reject the case

	AM23		10 Mesh to 12 Mesh.		as per comments received from DPIIT vide OM dated 22.03.2023
Part 25	Department of Health & Family Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
340.	JAN VIKAS SAMITI HQRXIMLAPPLY00001552 AM23	11.11.20 22	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned, and Department of Pharmaceuticals may be consulted in the matter. The committee decided to seek comments of D/o Pharmaceuticals. Comments sought from D/o Pharma on 03.01.2023. Comments sought from Health & Family Welfare on 13.03.2023.
341.	JAN VIKAS SAMITI HQRXIMLAPPLY00001981 AM23	30.12.20 22	100 nos. REFURBISHED WHEELCHAIRS FOR CHILDREN WITH DISABILITY and Airpump for Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 30.12.2022. The committee decided to refe the case to Ministry of Health and Family Welfare. Comments sought from Health & Family Welfare on 13.03.2023.
342.	SOCIAL WORK AND RESEARCH CENTRE HQRXIMLAPPLY00002291 AM23	10.2.202 3	13505 nos. USED AND REFURBISHED EYEGASSES	90049090	Comments sought from Health & Family Welfare on 14.02.2023

Part 26	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
343.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00001434 AM23	21.10.20 22	3 nos. Calibration Gas Mixtures; Regulator for Calibration Mixture Cylinder;	28044090, 84818090	The applicant has applied for import under ITC HS Codes 28044090 and 84818090. Import under these ITC HS Codes is Free. Further, the country of origin mentioned in the application is India. The Committee decided to seek clarification regarding country of origin from the firm. Clarification sought on 12.12.2022. Reminder sent on 25.02.2023 & 12.03.2023.
344.	XEROX INDIA LIMITED HQRXIMLAPPLY00001547 AM23	10.11.20 22	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASY; 620S00665SPDH ASSY; 641S01136 A/B DEVELOPER K etc.	85013119, 84439959, 85044090, 85235100	Import under ITC HS Codes 85013119, 84439959, 85044090, 85235100 is Free. The firm vide letter dated 11.11.2022 has been requested to clarify as to why they have applied for Restricted Import Authorisation. Further, they have been requested to submit supporting documents to their application. The Committee decided to send reminder to the firm. The firm vide letter dated 07.12.2022 has submitted supporting documents and informed that the item is Second Hand Used And Refurbished Spare Parts of the principal product being Digital

					Printers and/or Digital Multi-functional Printers. Comments sought from Meity on 03.01.2023. Meity vide email dated 13.02.2023 has sought information from the firm. Meity vide email dated 03.03.2023 has sought information from the firm.
345.	BERRY ALLOYS LIMITED HQRXIMLAPPLY00000496 AM23	7.6.22	30000 MT Ferro Manganese slag	26190090	Recommended by M/o Steel vide OM dated 01.07.2022 and email dated 22.07.2022. The firm has submitted Consent & Authorisation Order issued by SPCB valid till 31.08. 2025.The order has been referred to concerned SPCB for verification vide email dated 01.11.2022. Comments received from APPCB vide email dated 10.03.2023. The committee decided to approve the case subject to the conditions mentioned in the M/o Steel vide OM dated 01.07.2022 and email dated 22.07.2022.
346.	BLD Metal and Alloys Private Limited HQRXIMLAPPLY00387536 AM22	15.3.22	2,000 MT Aluminum Dross	26204010	Comments sought from SPCB on 28.03.2022. Reminder sent on 19.10.2022.
347.	KARTIK ENTERPRISES HQRXIMLAPPLY00000470 AM23	03.06.22	1200 MT AluminiumDross Basel Code: B110	26204010	The Committee noted that the firm has submitted Consent to Establish. The Committee decided to seek Consent to Operate and Hazardous Waste Authorisation from the firm. Letter issued on 12.12.2022 Reminder sent on 25.02.2023 & 12.03.2023.

348.	Shrishyam Ingot and Casting Private Limited HQRXIMLAPPLY00000874 AM23	26.7.2022	30000 MT Aluminum dross – Solid	26204010	Comments sought from SPCB on 05.08.2022. Reminder sent on 14.11.2022.
349.	Sri KSR Metal and Alloys Private Limited HQRXIMLAPPLY00000951 AM23	7.8.22	4000 MT Aluminium dross	26204010	Comments of Telangana Pollution Control Board received vide email dated 08.09.2022. The Committee decided to seek clarification from Telangana Pollution Control Board and a valid Hazardous Waste Authorisation for recycling/reprocessing of Aluminum Dross. Clarification sought vide email dated 06.10.2022.
350.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY00001202 AM23	15.9.2022	400 MT Aluminum dross	26204010	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022.
351.	Pride Metal Industries HQRXIMLAPPLY00001236 AM23	21.9.2022	45000 MT ALUMINIUM DROSS	26204010	Comments received from MPCB vide email dated 17.11.2022. The committee decided to seek details of imports and utilization against the earlier Import Authorization dated 26.11.2021. Letter issued on 13.12.2022. Reply received from the firm on 17.03.2023. The committee decided to approve the case for 24000 MT of Aluminum dross.
352.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY00330878 AM22	25.01.22	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission

					from MoEF&CC (HSMD).Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022.
353.	AREEB ALLOY INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001775 AM23	8.12.2022	3700 MT ALUMINUM SCRAP THRIL AS PER ISRI OR THROB; ZINC DROSS AS PER ISRI OR THROB and ZINC ASH/SWIMMING AS PER ISRI OR THROB	26204010, 26201910, 26201990	Comments sought from UP Pollution Control Board on 12.12.2022
354.	TRS METALS ALLOYS HQRXIMLAPPLY00001794 AM23	10.12.22	20000 MT Aluminum dross	26204010	Comments received from Haryana State Pollution Control Board vide OM letter dated 19.01.2023. Committee decided to call for a HW authorisation/passbook from the applicant.
355.	DYNAMIC METALS & ALLOYS LLP HQRXIMLAPPLY00001875 AM23	17.12.2022	2000 MT Aluminium Dross with 40% to 50% impurities Generated from primary Aluminium speling process of cata	26204010	Comments sought from Gujarat Pollution Control Board on 10.02.2023.
356.	BAHETI RECYCLING INDUSTRIES LIMITED HQRXIMLAPPLY00001894 AM23	20.12.2022	5000 MT ALUMINIUM DROSS	26204010	Comments sought from Gujarat Pollution Control Board on 21.12.2022
357.	Bhakti Industries HQRXIMLAPPLY00001969	29.12.2022	1800 MT ALUMINIUM DROSS	26204010	Comments sought from Telangana Pollution Control Board on 30.12.2022.Committee

	AM23				decided to seek clarification on the processing capacity of the firm. DL issued on 14.03.2023.
358.	B N INDUSTRIES HQRXIMLAPPLY00002032 AM23	6.1.2023	2000 MT Aluminium Dross	26204010	Comments received from Daman & Diu Pollution Control Board on 16.01.2023. The committee decided to approve the case for 2000 MT of Aluminum Dross.
359.	Rex Philip HQRXIMLAPPLY00001707 AM23	01.12.22	3 Kgs of Unused postage stamps of India	49070010	Comments sought from D/o Post on 26.12.2022. Committee noted that the items are revenue stamps. Committee decided to refer the matter to Dept. of Posts for comments.
360.	MEZHUKKATTIL MILLS HQRXIMLAPPLY00002261 AM23	6.2.2023	1000 MT COPRA IN PLASTIC NETTED BAGS	12030000	The committee noted that 2 import licences with a validity of 18 months are already issued to the given applicant. The committee noted that the import Policy is 'STE'. Accordingly, the Committee decided to direct the applicant to approach NAFED in the matter. The application stands closed.
361.	SAMMYS LUXURY FURNITURE(INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002178 AM23	16.1.2023	12 SQM USED CARPET	57029990	Comments sought from Ministry of Textiles on 24.1.2023
362.	METAL CARE ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002587 AM23	13.3.2023	10000 MT ALUMINIUM DROSS	26204010	The firm has been granted licence earlier. The committee decided to approve the case for 10000 MT of Aluminum Dross.

363.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY00002041 AM23	7.1.2023	91 pcs. JMDB13 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11mm rifled & 13mm bore barre, JMSP25 Co2 dart projector Take Down model with DANiNJECT scope1.75-4x32 Long 11mm rifled barrel & sh, JMST11 Co2 dart projector with DANiNJECT scope 1.75- 4x32 11 mm bore barrels etc.	93040000	Recommended by MoEF&CC(WL) vide OM dated 06.02.2023 & 09.03.2023. The committee decided to approve the case for supply to (i) National Zoological Park, New Delhi (ii) DFO, South Division, LakimpurKheri, UP (iii) Sri Sayajibaug Zoo, VMC, Vadodara, Gujarat (iv) Director, VeermataJijabai Bhosale Udyan& Zoo, Bycula, Mumbai (v) Dy. Director, Nandankanan Zoo, Odisha and (vi) President and Founder Trustee, RESQ Charitable Trust, Pune subject to the conditions mentioned in the MoEF&CC(WL) OM dated 06.02.2023 and 09.03.2023.
364.	INDIAN INSTITUTE OF TECHNOLOGY HQRXIMLAPPLY00002557 AM23	07.03.20 23	200 gms CuSil Paste 325 MESH FC11 Binde	71061000	For Ex post facto approval
365.	ARBEE BIOMARINE EXTRACTS PRIVATE LIMITED HQRXIMLAPPLY00000341 AM23	13.3.202 3	2300 MT FISH BODY OIL (ACID VALUE MAX 10, FFA MAX 5, PEROXIDE VALUE MAX 10 MEQ/KG, EPA+DHA:- Min 18)	15042010	Recommended by FSSAI vide email dated 17.03.2023. The committee decided to approve the case subject to conditions mentioned in the FSSAI email dated 17.03.2023
366.	VIBRANCE FOODS PRIVATE LIMITED HQRXIMLAPPLY00002378	20.2.202 3	288 MT GOLDEN SUN JAPONICA	10063090	The committee decided to examine the case on file for the approval of competent authority.

	AM23		RICE(MILLED RICE - 10 KG PER BAG		
367.	VIBRANCE FOODS PRIVATE LIMITED HQRXIMLAPPLY00002379 AM23	20.2.2023	149994 kgs GOLDEN SUN CALAROSE RICE(MILLED RICE) 9 KG PER BAG	10063090	The committee decided to examine the case on file for the approval of competent authority.
368.	CHENAB IMPEX PRIVATE LIMITED HQRXIMLAPPLY00002519 AM23	4.3.2023	10000 kgs. ITALIAN RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
369.	MEZHUKKATTIL MILLS HQRXIMLAPPLY00002515 AM23	3.3.2023	2000 MT COPRA IN PLASTIC NETTED BAGS	12030000	The committee noted that 2 import licences with a validity of 18 months are already issued to the given applicant. The committee noted that the import Policy is 'STE'. Accordingly, the Committee decided to direct the applicant to approach NAFED in the matter. The application stands closed.
370.	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002033 AM23	6.1.2023	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm has submitted following documents: (i) Consent to Operate dated 06.01.2023, valid upto 31.12.2023 from Haryana State Pollution Control Board, (ii) Udyam Registration Certificate from MSME The committee examined the documents submitted by the firm and decided to call for valid NABL certificated from the firm.

					Letter issued to the firm on 10.02.2023. Reply is awaited from the firm.
371.	MUDRA PRECIOUS METALS PRIVATE LIMITED HQRXIMLAPPLY00002087 AM23	12.01.23	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm has submitted following documents: (i) Consent to Establish dated 19.10.2022, valid upto 25.07.2029 from Gujarat Pollution Control Board (ii) Udyam Registration Certificate from MSME The committee examined the documents submitted by the firm and decided to call for (i) Consent to Operate from SPCB and (ii) valid NABL certificated from the firm. Letter issued to the firm on 10.02.2023. Reply is awaited from the firm.
372.	BANGALORE REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002223 AM23	1.2.2023	3000 kgs. GOLD DORE BAR	71081200	The firm has submitted following documents: (i) Consent to Operate dated 14.10.2022, valid upto 30.06.2027 from Karnataka State Pollution Control Board (ii) BIS Licence dated 29.12.2021, valid upto 29.12.2023 The committee decided to seek utilization details of previous import authorization viz. custom debit sheet from the firm. DL issued on 14.03.2023. Reply is awaited from the firm.
373.	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002371	18.02.20 23	10MT Silver DORE BARS PURITY : UPTO 95%	71069100	The firm has submitted following documents: (i) Consent to Operate dated 06.01.2023,

	AM23				valid upto 31.12.2023 from Haryana State Pollution Control Board, (ii) Udyam Registration Certificate from MSME The committee decided to seek NABL from the firm. DL issued on 14.03.2023. Reply is awaited from the firm.
374.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY00002570 AM23	10.3.2023	10000 kgs. of Gold dore bars and 50000 kgs. of SILVER DORE BARS	71081200, 71069100	The firm has submitted following documents: i) BIS Licence dated 02.12.2022, valid upto 02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022, valid upto 31.3.2023 from Tamilnadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm.
375.	SECURITY PRINTING AND MINTING CORPORATION OF INDIA LIMITED HQRXIMLAPPLY00002584 AM23	13.3.2023	2100 kgs. GOLD DORE (MAX 95 PERCENT OF GOLD)	71081200	The firm has submitted following documents: i) BIS Licence dated 17.02.2020, valid upto 01.09.2022 ii) undertaking regarding non-utilization of previous import licence iii) Consent to Operate dated 01.02.2022, valid upto 30.09.2024 from Maharashtra Pollution Control Board The committee decided to seek valid BIS Licence from the firm. The committee also decided to seek non-utilization certificate from the Customs.

376.	EQUIDEM ENTERPRISE PRIVATE LIMITED HQRXIMLAPPLY00002600 AM23	14.3.202 3	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee decided to defer the case till the firm utilizes substantial quantity permitted vide previous import licence.
377.	GGC GUJRAT GOLD CENTRE PRIVATE LIMITED HQRXIMLAPPLY00002641 AM23	16.3.202 3	20 MT SILVER (DORE) BARS WITH PURITY UPTO 95%	71069100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 20 MT of Silver Dore Bar (upto 95% purity).
378.	MMTC - PAMP INDIA PRIVATE LIMITED HQRXIMLAPPLY00002655 AM23	16.3.202 3	50 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 50 MT of Gold Dore Bar (upto 95% purity).

5. The meeting ended with vote of thanks to the chair. —————



